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**BEFORE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL  
 BENCH, NEW DELHI**  
**Original Application No. 490 of 2019**  
**(E. A. No. 32 of 2023)**

**IN THE MATTER OF:**

T.S. Singh

.....Applicant

Versus

State of U.P. & Ors.

.....Respondent(s)

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THROUGH COUNSEL



DATE: 19.11.2024  
 PLACE: NEW DELHI

**BHANWAR PAL SINGH JADON**  
**STANDING COUNSEL STATE OF UP**  
**NATIONAL GREEN TRIBUNAL, NEW DELHI**

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Response Affidavit on Behalf of the Respondent No-5,  
Secretary, Environment, Forest and Climate Change  
Department, Government Of Uttar Pradesh in  
Compliance to the Order Dated 12.08.2024 Passed by  
the Hon'ble National Green Tribunal, New Delhi.

I, Dr. Chandra Bhushan S/o Shri R.P. Tripathi  
aged about 57 years presently posted as Special  
Secretary, Environment, Forest & Climate Change  
Department, Government of Uttar Pradesh do hereby  
solemnly affirm and state of oath as under;

1. That the deponent is presently posted as Special  
Secretary, Environment, Forest and Climate  
Change Department and in its capacity, he is well  
conversant with the facts and circumstances of the



case and authorized to swear this response affidavit.

2. That in the present case the Hon'ble National Green Tribunal, New Delhi (herein after referred as Hon'ble Tribunal) was pleased to pass the following order vide its order dated 12.08.2024 deposed herein under;

***".....5. The report of the CPCB clearly reveals that the Order of Hon'ble Supreme Court has not been complied with. Hence the Secretary, Department of Environment, State of U.P is required to explain the issue. Thus, we implead Secretary, Department of Environment, State of U.P. as Respondent No. 5 in this application.***

***6. Let notice be issued to the newly added respondent no. 5 for filing the response affidavit at least one week before the next date of hearing explaining his conduct of non-compliance of the order of the Hon'ble Supreme Court.***

***7. Respondent No. 5 is also directed to remain virtually present on the next dated on hearing....."***

3. That the Secretary of the Department of Environment, Forest and Climate Change, Government of Uttar Pradesh has been transferred on 12.11.2024 and



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deponent has been assigned the work of Secretary at the Government level.

4. That the Department of Environment, Forest and Climate Change, Government of Uttar Pradesh is headed by Principal Secretary. The present Response Affidavit is being filed by the deponent after his due approval.

**Response Affidavit/Report**

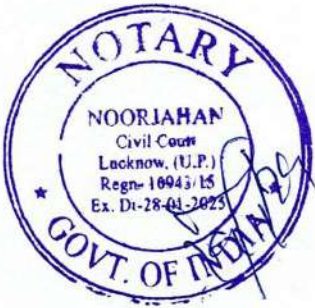
5. That in compliance of the order dated 12.08.2024 passed by this Hon'ble Tribunal, the Secretary has reviewed the compliance status submitted by the concerned Departments vide meeting dated 19.09.2024 and 22.10.2024. The copy of the Minutes of Meeting dated 19.09.2024 and 22.10.2024 are being attached herewith and marked as **Annexure No-1 and 2** to this affidavit.



6. That in compliance of the order dated 12.08.2024 passed by this Hon'ble Tribunal, the concerned Departments have submitted their updated compliance report with respect to issues related to them to the Environment, Forest and Climate Change Department, Government of Uttar Pradesh.

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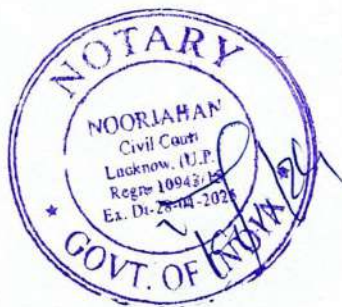
7. That as per the data provided by the concerning departments sewage discharge of 07 drains in the catchment area of district Raebareli is 32.8 MLD. That at present all the 07 drains are untapped and Bio-remediation is going on in all above mentioned 07 drains as interim measure till complete sewage network is set up and the quality of above drains gets improved to the quality of storm water drains. At present sewage network is being laid down. There is one STP of 18 MLD capacity is installed and for rest another STP of 20 MLD is proposed under Namami Gange Project by 27.12.2024. The results of Bio remediation from April, 2024 to October, 2024 shows BOD reduction from 32.502 to 54.41 % and fecal coli (FC) from 58.18% to 92.82%. The detailed chart is Annexed as **Annexure No-3** to this affidavit.



8. That Project Manager, UP Jal Nigam (Rural) vide letter dated 08.11.2024 has informed about the proposal of tapping of drains, interception, and diversion of the sewage to STPs, which shows that 03 drains i.e. Mahanandapur drain, Industrial area drain and Indira Nagar drain having total discharge of 14.4 MLD will be tapped and diverted to 18 MLD

STP, and rest 04 drains i.e. Kanpur Road drain, Surajpur drain, Police line drain and Lohanipur/ Rewatiram drain having total discharge of 18.4 MLD shall be tapped and diverted to 20 MLD proposed STP. The timeline for tapping, interception and diversion of all 07 drains in district Raebareli is 27.12.2024. Copy of letter dated 08.11.2024 of Project Manager, UP Jal Nigam (Rural) is being attached herewith and marked as **Annexure No-4** to this affidavit.

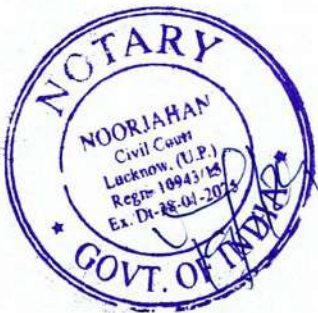
9. That in district Raebareli laying of sewer network and house to house connectivity with sewer-line is also going on. District Raebareli is divided into 04 zones having 38,193 total numbers of households requiring sewer network of 372.11 Kms for which 206.89 Kms sewer network has been sanctioned and for rest 165.22 Kms sewer network sanction is awaited. At present 138.82 Kms sewer network has been laid down which connects 3200 households and Laying of 68.07 Kms of sewer network for 14,560 households is under progress and its timeline is 31.03.2025. The DPR for laying of 165.22 Kms sewer network for



20,433 households is under preparation. The summary chart for sewer network is given below:

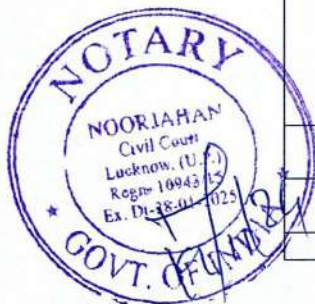
S.N	Zone/ Phase/ District	Sewer Network (Kms)				Total House holds	Number of house holds connection to sewer connection	Remai ning house holds	Time line	Comm ents
		Requi red	Sanc tioned	Establis hed	Gap					
1	Sewerage Phase 1 (Zone 3 Partial)	17.57	17.57	17.57	0	980	980	0	30.06 .2023	Compl eted
2.	Sewerage Phase 2 (Zone 3 Partial)	11.25	11.25	11.25	0	1220	1220	0	30.06 .2023	Compl eted
3.	Sewerage Phase 3 (Zone 2, 3 Remaini ng, & 4)	178.07	178.07	110	68.07	15560	1000	14560	31.03 .2025	Ongo ing schem e Sewer functio nality is hampe red in Zone 2 & Zone 4 due to NHAI permis sion
4.	Raebar eli Sewerage Phase 4 (Zone 1)	165.22	0	0	165.22	20433	0	20433	-	Appro val for DPR preprat ion awaite d from Directo rate
Total		372.11	206.89	138.82	233.29	38193	3200	34993		

10. That as per the data provided by the concerning department's, the sewage discharge of 04 drains in the catchment area of district Pratapgarh is 8.7 MLD. There is one STP of 8.95 MLD. That out of above mentioned 04 drains, 02 drains i.e. Police line Drain and Sadar Drain having cumulative discharge of 5.1 MLD which are tapped and diverted to 8.95 MLD



STP. Ramleela Maidan Drain having a flow of 1.7 MLD is partially tapped and 1.2 MLD sewage is treated through 8.95 MLD STP and rest 0.5 MLD sewage is treated through constructed wetland at the downstream of Pratapgarh. Apart from this, it is to mention here that as the distance of Bhuliyapur drain from the existing STP of 8.95 MLD is very much so it is not technically feasible to transfer the sewer through gravity to the previously laid sewer line so sewage treatment is being done through constructed wetland. Status chart of drains in Pratapgarh district is given below :

S.No	Name of Drain	Discharge (MLD)	Tapping status of drain (Tapped/Partially/ Untapped/ Connected to STP)	Comments
1	Bhuliyapur Drain	1.9	Untapped	Treated through constructed wetland
2	Ramlila Drain	1.7	Partially Tapped	1.2 MLD is treated through 8.95 MLD STP and rest 0.5 MLD sewage is treated through constructed wetland
3	Sadar Drain	4.0	Tapped	Treated through 8.95 MLD STP
4	Police Line Drain	1.1	Tapped	Treated through 8.95 MLD STP
<b>Total</b>		<b>8.7</b>	-	-



11. That as per the data provided by the concerning departments, the sewage discharge of 14 drains in the catchment area of district Jaunpur is 24.72 MLD. All the 14 drains are tapped and the sewage is diverted to 30 MLD STP.

12. That in district Jaunpur laying of sewer network and house to house connectivity with sewer-line is also going on. In district Jaunpur total number of households are 39,274 which require sewer network of 430 Kms. 179 Kms sewer network has been sanctioned. At present 160 Kms sewer network has been laid down in which 4200 households have been connected and 15,700 households are proposed to be connected by March 2025. The sanction of project for rest of the sewer coverage in Jaunpur is awaited.
13. That it is to submit here that with respect to district Raebareli, Pratapgarh and Jaunpur Govt. of Uttar Pradesh is planning the treatment of sewage by tapping of drains, interception, and diversion of the sewage to STPs and also by laying of sewer network and household connectivity with sewer-line. The above activities are already going on as submitted above, after the completion of above activities the drains shall not be having any sewage and drains will carry only storm water having relatively good water quality.
14. That the Government of Uttar Pradesh is committed to maintain the river water quality of Ganga and its tributaries and closely monitoring the work being

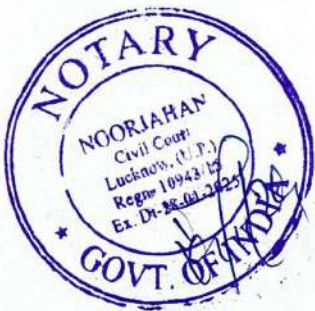


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done by different agencies regarding tapping of drains by interception and diversion of sewage, laying of pipelines, household connections and installation of sewage treatment plant in a time bound manner. **Chief Secretary, Government of UP has constituted the Responsibility Fixing Committee for fixing the responsibilities to execute the projects related with STP and CETP** vide office memorandum dated 08.09.2023. The copy of the office memorandum dated 08.09.2023 is being attached herewith and marked as **Annexure No-5** to this affidavit.

15. That deponent vide letter dated 25.10.2024 has referred the status of the drains in question to the Responsibility Fixing Committee for necessary action. The copy of the letter dated 25.10.2024 is being attached herewith and marked as **Annexure No-6** to this affidavit.

16. That Hon'ble Tribunal vide order dated 14.09.2022 in O.A. No 490/2019 T.S. Singh Vs State of UP has imposed Environmental Compensation of Rs. 100 Cr (which include the amount of Rs. 36.50 Cr levied by UPPCB vide letter dated 04.10.2021) against State of UP. State of UP has filed appeal (appeal number



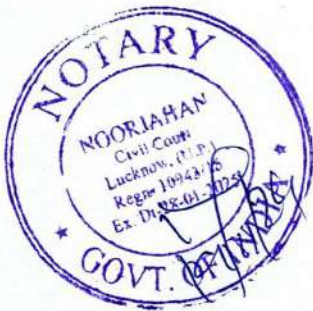
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2224/2021 State of UP Vs T.S. Singh) in Hon'ble Supreme Court against above order, which is under consideration. The matter was listed on 03.09.2024. However due to the paucity of time matter could not be taken up and now the same is likely to be listed on 26.11.2024.

17. That the UPPCB has also submitted the water quality report of the partially tapped / untapped drains and treated effluent quality from the STPs at Raebareli, Pratapgarh and Jaunpur. The cumulative chart of last 06 months is being attached herewith and marked as **Annexure No-7** to this affidavit.

18. That as per the report of UPPCB, STPs namely 18 MLD at Raebareli, 8.95 MLD at Pratapgarh and 30 MLD at Jaunpur are complying with the norms till October, 2024 and are having valid Consent to Operate under Water (Prevention and Control of Pollution) Act 1974 and Air (Prevention and Control of Pollution) Act 1981.

That as per the above analysis report of the partially tapped/untapped drains, the parameters- pH, TSS and BOD was found as per the general standards prescribed for discharge of Environmental Pollutants in inland surface water. The values of FC is more



than 1000 MPN per 100 ml. (Chart of last 06 month is already attached and marked as Annexure No-3 to this affidavit.)

19. That UPPCB has also submitted the water quality of the river Sai from Unnao to Jaunpur at 10 locations. As per the analysis report, the water quality of river Sai is of Category-D (Propagation of Wildlife and Fisheries) as defined in Designated-Best-Use of Water Quality Criteria at all the 10 locations. The cumulative chart of the same is being attached herewith and marked as Annexure No-8 to this affidavit.

  
Deponent



**VERIFICATION**

I, the above named deponent, do hereby verify that the contents of the above affidavit are true to my personal knowledge on the basis of the concerned documents. No part of this is false and nothing material has been concealed.

VERIFIED ON THIS THE <sup>NOIARY</sup> 19<sup>th</sup> DAY OF NOVEMBER, 2024, AT <sup>NOIARY</sup> Lucknow

  
Deponent

Sworn and Verified  
Before me.  
19/11/24  
NOORJAHAN  
Advocate & Notary  
Civil Court, Lucknow  
Registration No. 10943/18

I know & identify the deponent/Executio  
who has signed/ put his F.I. before me:  
A.V.L  
G.J. 10081/Advocate  
Reg No. 8042/18/99  
A.V.L

मा0 एन0जी0टी0, नई दिल्ली द्वारा ओ0ए0 संख्या-490/2019 में ई0ए0 संख्या-32/2023 टी0एस0 सिंह बनाम स्टेट ऑफ उ0प्र0 में पारित आदेश दिनांक 12.08.2024 के अनुपालन में सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन की अध्यक्षता में दिनांक 19.09.2024 को सम्पन्न समीक्षा बैठक का कार्यवृत्त।

मा0 एन0जी0टी0, नई दिल्ली द्वारा ओ0ए0 संख्या-490/2019 में ई0ए0 संख्या-32/2023 टी0एस0 सिंह बनाम स्टेट ऑफ उ0प्र0 में पारित आदेश दिनांक 12.08.2024 के अनुपालन में सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन की अध्यक्षता में दिनांक 19.09.2024 को पूर्वान्ह 10:30 बजे बापू भवन छठवां तल स्थित कार्यालय में समीक्षा बैठक आयोजित की गयी। बैठक में उपस्थित अधिकारियों की सूची संलग्न है।

2- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-490/2019 में ई0ए0 संख्या-32/2023 टी0एस0 सिंह बनाम स्टेट ऑफ उ0प्र0 में पारित आदेश दिनांक 12.08.2024 के सुसंगत अंश निम्नवत् है:-

".....6 Let notice be issued to the newly added respondent no. 5 for filing the response affidavit at least one week before the next date of hearing explaining his conduct of non compliance of the order of the Hon'ble Supreme Court.

7. Respondent No. 5 is also directed to remain virtually present on the next dated on hearing.

8. List on 22.11.2024....."

3- बैठक में सचिव, पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन द्वारा अवगत कराया गया कि संदर्भित प्रकरण में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा दाखिल की गयी अनुपालन आख्या दिनांक 30.04.2024 में जनपद-रायबरेली, प्रतापगढ़ एवं जौनपुर में स्थित नालों द्वारा निस्तारित उत्प्रवाह तथा सीवेज ट्रीटमेंट प्लांट की अद्यतन स्थिति के सम्बन्ध में मा0 अधिकरण को सूचित किया गया है। उक्त आख्या में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा अनुपालन हेतु विभिन्न संस्तुतियों की गयी हैं तथा उक्त संस्तुतियों के परिप्रेक्ष्य में अनुपालन सम्बन्धित विभागों द्वारा सुनिश्चित कराया जाना अपेक्षित है।

4- बैठक में केन्द्रीय प्रदूषण नियंत्रण बोर्ड की उपरोक्त आख्या में की गयी संस्तुतियों के सम्यक विचारोपरान्त मा0 अधिकरण द्वारा पारित आदेश दिनांक 12.08.2024 का अनुपालन कराये जाने हेतु निम्नलिखित निर्देश दिये गये:-

केन्द्रीय प्रदूषण नियंत्रण बोर्ड की आख्या दिनांक 30.04.2024 में की गयी संस्तुतियाँ	बैठक में दिये गये निर्देश
In Raebareli, there are 07 drains (approx 32 MLD) discharging wastewater into river Sai. All 07 drain are untapped and bioremediation is being carried out. The analytical results indicates that no significant reduction in water quality of drains was observed after bioremediation as water quality of drains are not meeting the General Standards for Discharge of Environmental Pollutants except Mahanandpur Drain and ITI Drain	<ul style="list-style-type: none"> <li>संदभित प्रकरण में आच्छादित जनपदों में स्थित नालों हेतु मा0 सर्वोच्च न्यायालय, नई दिल्ली द्वारा रिट पिटिशन नं0-375/2012 पर्यावरणीय सुरक्षा बनाम यूनियन ऑफ इण्डिया में पारित आदेश दिनांक 22.02.2017 में निर्धारित टाईमलाईन के अनुपालन में कृत कार्यवाही की सूचना विलम्ब के कारण सहित संलग्न प्रारूप पर उपलब्ध करायी जाये। (कार्यवाही- नगर विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग, उ0प्र0 शासन/उ0प्र0 जल निगम, लखनऊ (नगरीय/ग्रामीण) )</li> <li>उ0प्र0 प्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा संदभित प्रकरण के अन्तर्गत आच्छादित जनपदों में आंशिक रूप से टैप्ड/अनटैप्ड नालों के माध्यम से निस्तारित हो रहे उत्प्रवाह की पिछले 06 माह की सी0पी0सी0बी0 द्वारा अपनी रिपोर्ट में लिये गये समस्त प्रचालकों की विश्लेषण आख्या संकलित करते हुये उपलब्ध करायी जाये। (कार्यवाही - उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ)</li> <li>विभिन्न संस्थाओं के माध्यम से संचालित सीवेज ट्रीटमेंट प्लांट से शोधित उत्प्रवाह की पिछले 03 माह के नमूनों की विश्लेषण आख्या संकलित करते हुये उपलब्ध करायी जाये। (कार्यवाही- उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ)</li> <li>सीवेज ट्रीटमेंट प्लांट में क्षमता से कम मात्रा में सीवेज प्राप्त होने के सम्बन्ध में, घरों में शत-प्रतिशत सीवर कनेक्शन की स्थिति, उनका लक्ष्य एवं कनेक्शन की समयसीमा तथा</li> </ul>
Similarly, in Partapgarh, 04 drains (approximately 3.3 MLD) are discharging wastewater into river Sai. Out of 04 drains, 03 drains are partially trapped and diverted to STP-8.95 MLD Pratapgarh. Water quality of all 04 drains are meeting the General Standards for Discharge of Environmental Pollutants. However, increase in concentration parameters (BOD) is observed after Phytoremediation which shows that Phytoremediation imparted in drains are not effective.	
There are 14 drains in Jaunpur city which are tapped & diverted into STP- 30 MLD at Jaunpur. Treated sewage from STP-30 MLD Jaunpur is discharged in to river Gomti through partially lined drain. No sewage is directly discharged into river Sai at Jaunpur city.	
STP at Raebareli is receiving only 2.92 MLD of sewage against the designed capacity of 18 MLD through functional sewage network of 42 Km. Treated sewage from STP Raebareli is being discharged in to river Sai through partially lined drain.	
STP at Pratapgarh is receiving only 6.81 MLD against 8.95 MLD capacity. Treated wastewater from STP Pratapgarh is being discharged in river Sai through pipeline.	
STP at Jaunpur is receiving approximately 27 MLD against the 30 MLD capacity.	
All three monitored STPs are found non-complying w.r.t. standards prescribed as per Hon'ble NGT order dated 30.04.2019 in OA No. 1069/2018.	

	<p>एसटीपी द्वारा मानकों की पूर्ति न किये जाने के सम्बन्ध में आख्या उपलब्ध करायी जाये। (कार्यवाही- नगर विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग, 30प्र0 शासन/30प्र0 जल निगम, लखनऊ (नगरीय/ग्रामीण) )</p>
<p>Water quality of river Sai meeting the Primary Water Quality Criteria for Bathing Standards notified by MoEF&amp;CC at three locations only ( i.e. Rasulpur (DistrictUnnao), Mohan bridge (District-Unnao), and Sirsaghat upstream Raebareli) of the 13 monitored locations.</p>	<ul style="list-style-type: none"> <li>30प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा पिछले 06 माह में सई नदी से एकत्रित जल नमूनों की विश्लेषण आख्या संकलित करते हुये उपलब्ध करायी जाये। (कार्यवाही- 30प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ)</li> </ul>
<p>Development of Sewerage network (zones 2, 3 and 4) of 208 Km and its connection to 18 MLD STP in Raebareli should be completed in a time bound manner. Further, AMRUT 2.0 scheme for the project of sewerage zone 1 comprising about 125 km sewerage network and STP of 14.8 MLD capacity in Raebareli should also get appropriately implemented in time bond manner. Further, all 07 drains should be intercepted and diverted to STP.</p>	<ul style="list-style-type: none"> <li>सीवेज ट्रीटमेंट प्लांट में क्षमता से कम मात्रा में सीवेज प्राप्त होने के सम्बन्ध में, घरों में शत-प्रतिशत सीवर कनेक्शन की स्थिति, उनका लक्ष्य एवं कनेक्शन की समयसीमा तथा एसटीपी द्वारा मानकों की पूर्ति न किये जाने के सम्बन्ध में आख्या उपलब्ध करायी जाये। (कार्यवाही- नगर विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग, 30प्र0 शासन/30प्र0 जल निगम, लखनऊ (नगरीय/ग्रामीण) )</li> </ul>
<p>STP-18 MLD at Raebareli &amp; STP- 30 MLD Jaunpur, should obtain/ renewed consent to operate under Water (P &amp; C) Act, 1974 and Air (P &amp; C), 1981.</p>	<ul style="list-style-type: none"> <li>सीवेज ट्रीटमेंट प्लांट के संचालन हेतु जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 एवं वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 के अन्तर्गत संचालनार्थ सहमति 30प्र0 प्रदूषण नियंत्रण बोर्ड से प्राप्त किया जाये। (कार्यवाही- नगर विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग, 30प्र0 शासन/30प्र0 जल निगम, लखनऊ (नगरीय/ग्रामीण) )</li> </ul>
<p>STP-18 MLD at Raebareli, STP-8.95 MLD at Pratapgarh and STP-30 MLD at Jaunpur, should be efficiently operated and maintained to achieve the prescribed standards. All drains flowing in Pratapgarh city should be appropriately tapped and diverted to STP- 8.95 MLD Pratapgarh to utilize the designed capacity STP</p>	<ul style="list-style-type: none"> <li>सीवेज ट्रीटमेंट प्लांट में क्षमता से कम मात्रा में सीवेज प्राप्त होने के सम्बन्ध में, घरों में शत-प्रतिशत सीवर कनेक्शन की स्थिति, उनका लक्ष्य एवं कनेक्शन की समयसीमा तथा एसटीपी द्वारा मानकों की पूर्ति न किये जाने के सम्बन्ध में आख्या उपलब्ध करायी जाये। (कार्यवाही- नगर विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग, 30प्र0 शासन/30प्र0 जल निगम, लखनऊ (नगरीय/ग्रामीण) )</li> </ul>

4- मा0 एन.जी.टी. द्वारा ओ0ए0 संख्या-490/2019 टी0एस0 सिंह बनाम स्टेट ऑफ उ0प्र0 में पारित आदेश दिनांक 14.09.2022 द्वारा उक्त वाद में आच्छादित नालों से जनित अशोधित सीवेज के संदर्भ में उत्तर प्रदेश राज्य पर रू0 100.00 करोड़ की पर्यावरणीय क्षतिपूर्ति अधिरोपित की गयी, जिसमें उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अधिरोपित पर्यावरणीय क्षतिपूर्ति रू0 36.50 करोड़ भी सम्मिलित है। मा0 एन.जी.टी. द्वारा अधिरोपित उक्त पर्यावरणीय क्षतिपूर्ति रू0 100.00 करोड़ के संदर्भ में की गयी कार्यवाही के संबंध में आख्या उपलब्ध करायी जाये।

(कार्यवाही - नगर विकास विभाग, उ0प्र0 शासन)

उपरोक्त वर्णित समस्त बिन्दुओं की अनुपालन आख्या 15 दिवस में शासन (Email-soenvups@rediffmail.com) एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ (Email-ms@uppcb.in) को उपलब्ध करायी जाये।

अन्त में सभी उपस्थित अधिकारियों को धन्यवाद व्यक्त करते हुये बैठक समाप्त की गयी।

संलग्नक-यथोक्त।

Signed by

Ashish Tiwari

Date: 21-09-2024 16:52:18

( आशीष तिवारी )

सचिव।

उत्तर प्रदेश शासन

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

संख्या-NGT-530/81-7-2024-23(रिट)/2018 टी0सी0-2

लखनऊ: दिनांक: 23 सितम्बर, 2024

प्रतिनिधि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1- प्रमुख सचिव, नामामि गंगे एवं ग्रामीण जलापूर्ति/नगर विकास विभाग, उ0प्र0 शासन।
- 2- प्रबन्ध निदेशक, उ0प्र0 जल निगम (नगरीय/ग्रामीण), लखनऊ।
- 3- सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 4- गार्ड फाइल।

आजा से,

( आशीष तिवारी )

सचिव।

## प्रारूप संख्या - 1

क्र०सं०	नाले का नाम	बहिष्साव की मात्रा (एमएलडी)	टैपिंग की स्थिति (टैपड/आंशिक रूप से टैपड/अनटैपड)	अन्तिम निस्तारण (नदी का नाम)	कार्यदायी संस्था का नाम	आंशिक रूप से टैपड/अनटैपड होने की दशा में समयबद्ध कार्ययोजना का विवरण
1	2	3	4	5	6	7

## Annexure-2

मा० एन०जी०टी०, नई दिल्ली में विचाराधीन ओ०ए० संख्या 490/2019 के अन्तर्गत दाखिल ई०ए० संख्या-32/2023 टी०एस० सिंह बनाम स्टेट ऑफ उ०प्र० में पारित आदेश दिनांक 12.08.2024 के अनुपालन में सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन की अध्यक्षता में दिनांक 22.10.2024 को सम्पन्न समीक्षा बैठक का कार्यवृत्त।

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या-490/2019 के अन्तर्गत दाखिल ई०ए० संख्या-32/2023 टी०एस० सिंह बनाम स्टेट ऑफ उ०प्र० में पारित आदेश दिनांक 12.08.2024 के अनुपालन में सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन की अध्यक्षता में दिनांक 22.10.2024 को अपरान्ह 3:30 बजे बापू भवन, छठवां तल स्थित उनके कार्यालय कक्ष में समीक्षा बैठक आयोजित की गयी। बैठक में उपस्थित अधिकारीगण की सूची संलग्न है।

2- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या-490/2019 के अन्तर्गत दाखिल ई०ए० संख्या-32/2023 टी०एस० सिंह बनाम स्टेट ऑफ उ०प्र० में पारित आदेश दिनांक 12.08.2024 के सुसंगत अंश निम्नवत् है:-

".....6 Let notice be issued to the newly added respondent no. 5 for filing the response affidavit at least one week before the next date of hearing explaining his conduct of non compliance of the order of the Hon'ble Supreme Court.

7. Respondent No. 5 is also directed to remain virtually present on the next dated on hearing.

8. List on 22.11.2024....."

3- सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन द्वारा बैठक में उपस्थित अन्तर्विभागीय प्रतिनिधियों के साथ मा० एन.जी.टी. के आदेश दिनांक 12.08.2024 में उल्लिखित केन्द्रीय प्रदूषण नियंत्रण बोर्ड की रिपोर्ट दिनांक 30.04.2024 में पाये गये तथ्यों, मुख्य बिन्दुओं एवं संस्तुतियों पर विचार-विमर्श किया गया एवं यह पाया गया कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड की रिपोर्ट दिनांक 30.04.2024 में जनपद-प्रतापगढ़ एवं रायबरेली के नालों एवं स्थापित सीवेज ट्रीटमेन्ट प्लाण्ट तथा जनपद-जौनपुर में स्थापित सीवेज ट्रीटमेन्ट प्लाण्ट में प्रचालक निर्धारित मानकों से अधिक पाये गये हैं, जिससे स्पष्ट है कि नालों में किया जा रहा बायोरेमिडियेशन तथा स्थापित सीवेज ट्रीटमेन्ट प्लाण्ट का संचालन एवं रख-रखाव उचित प्रकार से नहीं किया जा रहा है। इस संबंध में सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन द्वारा निर्देशित किया गया कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड की रिपोर्ट दिनांक 30.04.2024 में पाये गये तथ्यों एवं संस्तुतियों के संबंध में की गयी कार्यवाही की अद्यतन रिपोर्ट संबंधित विभागों द्वारा 30.10.2024 तक पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन एवं उ०प्र०

प्रदूषण नियंत्रण बोर्ड, लखनऊ को उपलब्ध करायी जाये। केन्द्रीय प्रदूषण नियंत्रण बोर्ड की रिपोर्ट दिनांक 30.04.2024 कार्यवृत्त के साथ संलग्न है।

(कार्यवाही- नगर विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग,  
30प्र0 शासन/30प्र0 जल निगम (नगरीय/ग्रामीण) लखनऊ)

4- सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, 30प्र0 शासन द्वारा संबंधित विभागों को निर्देशित किया गया कि जनपद-प्रतापगढ़ एवं रायबरेली में सई नदी के अन्तर्गत आच्छादित नालों में सीवर कनेक्शन, एस.टी.पी., नालों के टैपिंग के संबंध में टाइमलाईन सहित सूचना बैठक के दौरान तैयार किये गये प्रारूप में पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, 30प्र0 शासन एवं 30प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को उपलब्ध करायी जाय। प्रारूप की प्रति कार्यवृत्त के साथ संलग्न है।

(कार्यवाही- नगर विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग, 30प्र0  
शासन/30प्र0 जल निगम (नगरीय/ग्रामीण) लखनऊ)

5- बैठक के दौरान नगर विकास विभाग के उपस्थित प्रतिनिधि द्वारा अवगत कराया गया कि मा0 एन.जी.टी. द्वारा उक्त ओ0ए0 संख्या-490/2019 टी0एस0 सिंह बनाम स्टेट ऑफ 30प्र0 में पारित आदेश दिनांक 14.09.2022 द्वारा 30प्र0 राज्य पर अधिरोपित पर्यावरणीय क्षतिपूर्ति रू0 100 करोड़ के क्रम में राज्य सरकार द्वारा मा0 उच्चतम न्यायालय में सिविल अपील संख्या-2224/2021 30प्र0 राज्य बनाम टी0एस0 सिंह दाखिल किया गया है। उक्त सिविल अपील संख्या-2224/2021 के आदेश दिनांक 11.12.2023 के सुसंगत अंश निम्नवत् है:-

*".....The Uttar Pradesh Pollution Control Board will conduct an inspection and within six weeks from today file status report before this Court stating whether the compliance are being made.*

*A copy of the status report will be furnished to the appellant State.*

*Deficiencies, if any, pointed out in the status report will be rectified, and a compliance report will be filed before this Court within six weeks after receipt of the status report....."*

सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, 30प्र0 शासन द्वारा 30प्र0 प्रदूषण नियंत्रण बोर्ड के उपस्थित प्रतिनिधि को निर्देशित किया गया कि मा0 उच्चतम न्यायालय के उक्त आदेश दिनांक 11.12.2023 के क्रम में कृत कार्यवाही की आख्या मा0 सर्वोच्च न्यायालय में दाखिल करते हुए उसकी एक प्रति पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, 30प्र0 शासन को उपलब्ध करायी जाय तथा रिपोर्ट दाखिल न होने के

कारण, सहित आख्या उपलब्ध करायी जाय।

(कार्यवाही- 30प्र0 प्रदूषण नियंत्रण बोर्ड)

6- सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, 30प्र0 शासन द्वारा समस्त उपस्थित अधिकारियों को निर्देशित किया गया कि उक्त वर्णित समस्त बिन्दुओं की अनुपालन आख्या 30.10.2024 तक 30प्र0 शासन (Email-soenvups@rediffmail.com) एवं 30प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ (Email-ms@uppcb.in) को उपलब्ध कराना सुनिश्चित किया जाय।

अन्त में सभी उपस्थित अधिकारियों को धन्यवाद व्यक्त करते हुये बैठक समाप्त की गयी।

संलग्नक-यथोक्त।

Signed by

Ashish Tiwari

Date: 25-10-2024 14:17:57

( आशीष तिवारी )

सचिव।

उत्तर प्रदेश शासन

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

संख्या-एन0जी0टी0-610/81-7-2024-23(रिट)/2018 टी.सी.-2

लखनऊ : दिनांक : 25 अक्टूबर, 2024

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1- प्रमुख सचिव, नामामि गंगे एवं ग्रामीण जलापूर्ति/नगर विकास विभाग, 30प्र0 शासन।
- 2- प्रबन्ध निदेशक, 30प्र0 जल निगम (नगरीय/ग्रामीण), लखनऊ।
- 3- सदस्य सचिव, 30 प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 4- गार्डफाईल।

आज्ञा से,

( आशीष तिवारी )

सचिव।

## Annexure-3

21



Test Report Format No- UPPCB/RL/RBL/TR-2021  
**REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD**  
 Address: C-Block, Indira Nagar, Awasth Vikash Colony, Raebareilly-229001, U.P.  
 Phone: 0535-2973034

**TEST REPORT- APRIL 2024 TO OCTOBER 2024**

S. No	Date of Sampling	Sampling Point	Drains Discharging to River Sai at Raebareilly										Percentage Reduction in BOD (%)	Percentage Reduction in FC (%)	After Bioremediation			
			Before Bio Remediation					After Bio Remediation							Parameters Within the Standard	Parameters Beyond the Standard		
			pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN /100 ml)	FC (MPN /100 ml)	pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN /100 ml)	FC (MPN /100 ml)				
1	12-04-24	Kanpur Road Drain, Raebareilly	8.10	79.0	51.0	168.0	790,000	230,000	7.90	53.00	30.0	132.80	110,000	54,000	41.18	76.52	pH, TSS, BOD	FC
2	12-04-24	Suriapur Bandha Drain, Raebareilly	8.13	93.0	54.0	172.8	7,900,000	700,000	8.09	58.00	26.0	121.60	210,000	79,000	51.85	88.71	pH, TSS, BOD	FC
3	12-04-24	Indira Nagar Drain, Raebareilly	8.13	89.0	49.0	153.6	9,400,000	1,100,000	7.91	50.00	27.0	113.60	140,000	79,000	44.90	92.82	pH, TSS, BOD	FC
4	12-04-24	Police Line Drain, Raebareilly	7.97	83.0	42.0	137.2	1,700,000	390,000	7.88	47.00	27.5	124.80	280,000	70,000	34.52	82.05	pH, TSS, BOD	FC
5	12-04-24	Mahandpur Drain, Raebareilly	8.18	82.0	46.0	156.8	490,000	210,000	8.10	44.00	25.5	116.80	70,000	34,000	44.57	83.81	pH, TSS, BOD	FC
6	12-04-24	Industrial Area Drain, Raebareilly	8.10	73.0	33.0	134.4	54,000	11,000	8.05	42.00	21.0	99.20	7,900	2,100	36.36	80.91	pH, TSS, BOD	FC
7	12-04-24	Lohanipur/Rewati Ram Ka Talab Drain, Raebareilly	8.09	82.0	46.0	160.0	2,200,000	260,000	8.01	43.00	25.0	115.20	170,000	54,000	45.65	79.23	pH, TSS, BOD	FC
8	08-05-24	Kanpur Road Drain, Raebareilly	8.14	71.0	48.0	164.8	700,000	200,000	8.21	48.00	26.0	116.80	94,000	40,000	45.83	80.00	pH, TSS, BOD	FC
9	08-05-24	Suriapur Bandha Drain, Raebareilly	8.13	90.0	50.0	169.6	7,000,000	350,000	8.18	50.00	25.0	115.20	140,000	70,000	50.00	80.00	pH, TSS, BOD	FC
10	08-05-24	Indira Nagar Drain, Raebareilly	8.14	82.0	52.0	172.8	5,400,000	700,000	8.09	44.00	26.0	118.40	130,000	70,000	50.00	90.00	pH, TSS, BOD	FC
11	08-05-24	Police Line Drain, Raebareilly	8.20	78.0	40.0	158.4	2,000,000	240,000	8.14	41.00	27.0	120.00	240,000	54,000	32.50	77.50	pH, TSS, BOD	FC
12	08-05-24	Mahandpur Drain, Raebareilly	8.14	78.0	42.0	161.6	540,000	170,000	8.16	42.00	24.0	113.60	79,000	33,000	42.86	80.59	pH, TSS, BOD	FC
13	08-05-24	Industrial Area Drain, Raebareilly	8.18	70.0	32.0	129.6	70,000	13,000	8.59	34.00	14.0	89.60	5,400	2,000	56.25	84.62	pH, TSS, BOD	FC
14	08-05-24	Lohanipur/Rewati Ram Ka Talab Drain, Raebareilly	8.14	80.0	48.0	163.2	1,700,000	140,000	8.21	34.00	24.0	113.60	110,000	49,000	50.00	65.00	pH, TSS, BOD	FC
15	16-06-24	Kanpur Road Drain, Raebareilly	8.12	78.0	50.0	166.4	790,000	210,000	8.15	40.00	27.0	118.40	94,000	40,000	46.00	80.95	pH, TSS, BOD	FC

16	16-06-24	Surjupur Bandha Drain, Raebareli	8.12	94.0	51.0	171.2	7,000,000	340,000	8.19	52.00	26.0	118.40	130,000	79,000	49.02	76.76	pH, TSS, BOD	FC
17	16-06-24	Indira Nagar Drain, Raebareli	8.10	84.0	52.0	174.4	7,000,000	790,000	8.13	42.00	27.0	120.00	140,000	70,000	48.08	91.14	pH, TSS, BOD	FC
18	16-06-24	Police Line Drain, Raebareli	7.98	84.0	42.0	160.0	2,100,000	260,000	8.05	42.00	28.0	121.60	210,000	49,000	33.33	81.15	pH, TSS, BOD	FC
19	16-06-24	Mahanandpur Drain, Raebareli	8.12	80.0	43.0	163.2	700,000	220,000	8.19	45.00	25.0	115.20	79,000	27,000	41.86	87.73	pH, TSS, BOD	FC
20	16-06-24	Industrial Area Drain, Raebareli	8.09	74.0	33.0	131.2	79,000	14,000	8.14	36.00	14.5	91.20	4,900	2,100	56.06	85.00	pH, TSS, BOD	FC
21	16-06-24	Lohanipur/Rewati Ram Ka Talab Drain, Raebareli	8.16	84.0	50.0	164.8	2,000,000	170,000	8.23	40.00	24.5	115.20	130,000	47,000	51.00	72.35	pH, TSS, BOD	FC
22	08-07-24	Kanpur Road Drain, Raebareli	8.14	76.0	48.0	163.2	700,000	200,000	8.18	48.00	26.0	116.80	92,000	40,000	45.83	80.00	pH, TSS, BOD	FC
23	08-07-24	Surjupur Bandha Drain, Raebareli	8.10	92.0	49.0	168.2	5,400,000	330,000	8.13	48.00	24.0	115.20	110,000	70,000	51.02	78.79	pH, TSS, BOD	FC
24	08-07-24	Indira Nagar Drain, Raebareli	8.12	88.0	50.0	171.2	5,400,000	700,000	8.14	40.00	25.0	118.40	110,000	54,000	50.00	92.29	pH, TSS, BOD	FC
25	03-07-24	Police Line Drain, Raebareli	7.95	80.0	40.0	158.4	2,000,000	240,000	8.03	38.00	26.0	118.40	200,000	47,000	35.00	80.42	pH, TSS, BOD	FC
26	08-07-24	Mahanandpur Drain, Raebareli	8.11	74.0	40.0	160.0	540,000	210,000	8.15	41.00	24.0	112.00	70,000	26,000	40.00	87.62	pH, TSS, BOD	FC
27	08-07-24	Industrial Area Drain, Raebareli	8.05	69.0	32.0	128.0	70,000	13,000	8.12	32.00	13.0	89.60	4,700	2,000	59.38	84.62	pH, TSS, BOD	FC
28	08-07-24	Lohanipur/Rewati Ram Ka Talab Drain, Raebareli	8.18	80.0	48.0	161.6	1,700,000	140,000	8.24	36.00	23.0	113.00	110,000	46,000	52.08	67.14	pH, TSS, BOD	FC
29	14-08-24	Kanpur Road Drain, Raebareli	8.16	71.0	42.0	156.8	540,000	170,000	-	-	-	-	-	-	-	-	-	-
30	14-08-24	Surjupur Bandha/Rajghat Drain, Raebareli	8.21	85.0	46.0	160.0	4,600,000	320,000	-	-	-	-	-	-	-	-	-	-
31	14-08-24	Indira Nagar Drain, Raebareli	8.11	80.0	46.0	163.2	4,900,000	540,000	-	-	-	-	-	-	-	-	-	-
32	14-08-24	Police Line Drain, Raebareli	8.01	74.0	35.0	153.6	1,700,000	220,000	-	-	-	-	-	-	-	-	-	-
33	14-08-24	Mahanandpur Drain, Raebareli	8.12	70.0	38.0	153.6	490,000	200,000	-	-	-	-	-	-	-	-	-	-
34	14-08-24	Industrial Area Drain, Raebareli	8.09	65.0	30.0	124.8	54,000	11,000	-	-	-	-	-	-	-	-	-	-
35	14-08-24	Lohanipur/Rewati Ram Ka Talab Drain, Raebareli	8.14	75.0	44.0	150.4	1,400,000	110,000	-	-	-	-	-	-	-	-	-	-
36	12-09-24	Kanpur Road Drain, Raebareli	8.11	75.0	40.0	147.2	490,000	110,000	8.07	52.00	24.0	110.40	94,000	46,000	40.00	58.18	pH, TSS, BOD	FC

37	12-09-24	Surjupur Bandha Drain, Raebareli	8.17	97.0	50.0	158.4	4,700,000	270,000	8.13	76.00	25.0	113.60	179,000	79,000	50.00	70.74	pH, TSS, BOD	FC
38	12-09-24	Indira Nagar Drain, Raebareli	8.14	110.0	48.0	152.0	5,400,000	220,000	8.02	59.00	27.0	116.80	120,000	49,000	43.75	77.73	pH, TSS, BOD	FC
39	12-09-24	Police Line Drain, Raebareli	8.07	80.0	37.0	142.4	1,400,000	130,000	7.99	48.00	23.0	105.60	119,000	40,000	37.84	69.23	pH, TSS, BOD	FC
40	12-09-24	Mahanandpur Drain, Raebareli	8.20	72.0	40.0	145.6	4,70,000	94,000	8.15	50.00	25.0	112.00	79,000	24,000	37.50	74.47	pH, TSS, BOD	FC
41	12-09-24	Industrial Area Drain, Raebareli	8.13	70.0	34.0	129.6	49,000	9,300	8.01	30.00	14.0	88.00	4,000	2,200	58.82	76.34	pH, TSS, BOD	FC
42	12-09-24	Lohanipur/Rewati Ram Ka Talab Drain, Raebareli	8.18	89.0	47.0	150.4	1,300,000	94,000	8.24	40.00	26.0	115.20	94,000	39,000	44.68	58.51	pH, TSS, BOD	FC
43	10-10-24	Kanpur Road Drain, Raebareli	8.19	85.0	45.5	150.4	1,100,000	94,000	8.23	46.00	26.0	113.60	92,000	27,000	42.86	71.28	pH, TSS, BOD	FC
44	10-10-24	Surjupur Bandha Drain, Raebareli	8.18	80.0	45.0	152.0	3,900,000	240,000	8.23	52.00	24.0	108.80	94,000	49,000	46.67	79.58	pH, TSS, BOD	FC
45	10-10-24	Indira Nagar Drain, Raebareli	8.19	112.0	49.0	150.4	4,600,000	220,000	8.09	83.00	24.0	115.20	94,000	46,000	51.02	79.09	pH, TSS, BOD	FC
46	10-10-24	Police Line Drain, Raebareli	8.18	68.0	36.5	156.3	1,100,000	94,000	8.08	53.00	23.0	105.60	94,000	33,000	36.99	64.89	pH, TSS, BOD	FC
47	10-10-24	Mahanandpur Drain, Raebareli	8.11	68.0	40.0	150.4	490,000	94,000	8.21	50.00	25.0	105.60	79,000	20,000	37.50	78.72	pH, TSS, BOD	FC
48	10-10-24	Industrial Area Drain, Raebareli	8.15	71.0	32.0	144.0	46,000	12,000	8.25	48.00	17.0	92.80	4,900	2,100	46.88	82.50	pH, TSS, BOD	FC
49	10-10-24	Lohanipur/Rewati Ram Ka Talab Drain, Raebareli	8.19	81.0	45.5	150.4	1,100,000	94,000	8.23	46.00	26.0	113.60	92,000	35,000	42.86	62.77	pH, TSS, BOD	FC
50	19-10-24	Kanpur Road Drain, Raebareli	8.17	88.0	41.0	147.6	4,70,000	120,000	8.15	55.00	24.5	112.00	110,000	40,000	40.24	66.67	pH, TSS, BOD	FC
51	19-10-24	Surjupur Bandha Drain, Raebareli	8.25	82.0	49.0	160.0	1,600,000	280,000	8.20	50.00	26.0	112.00	140,000	70,000	46.94	75.00	pH, TSS, BOD	FC
52	19-10-24	Indira Nagar Drain, Raebareli	8.10	122.0	50.0	153.6	4,900,000	210,000	8.07	91.00	26.0	118.40	110,000	47,000	48.00	77.62	pH, TSS, BOD	FC
53	19-10-24	Police Line Drain, Raebareli	8.17	65.0	39.0	144.0	1,300,000	110,000	8.07	54.00	24.0	108.80	130,000	33,000	38.46	70.00	pH, TSS, BOD	FC
54	19-10-24	Mahanandpur Drain, Raebareli	8.09	60.0	39.0	147.2	490,000	92,000	8.17	52.00	26.0	113.60	70,000	23,000	33.33	75.00	pH, TSS, BOD	FC
55	19-10-24	Industrial Area Drain, Raebareli	8.18	64.0	35.0	128.0	46,000	9,400	8.11	38.00	16.0	91.20	4,600	2,400	54.29	74.47	pH, TSS, BOD	FC
56	19-10-24	Lohanipur/Rewati Ram Ka Talab Drain, Raebareli	8.12	72.0	48.0	152.0	1,100,000	92,000	8.21	38.00	25.0	152.00	92,000	7,900	47.92	91.41	pH, TSS, BOD	FC
57	24-10-24	Kanpur Road Drain, Raebareli	8.11	83.0	39.5	144.0	4,600,000	110,000	8.22	81.00	23.0	107.20	94,000	33,000	41.77	70.00	pH, TSS, BOD	FC

58	24-10-24	Surjapur Bandha Drain, Raebareli	8.21	86.0	47.5	155.2	4,000,000	260,000	8.16	48.00	25.0	115.20	110,000	54,000	47.37	79.23	pH, TSS, BOD	FC
59	24-10-24	Indira Nagar Drain, Raebareli	8.16	125.0	47.5	148.8	4,700,000	220,000	8.02	86.00	25.0	112.00	130,000	46,000	47.37	79.09	pH, TSS, BOD	FC
60	24-10-24	Police Line Drain, Raebareli	8.12	62.0	37.5	153.6	700,000	120,000	8.01	51.00	22.0	113.60	110,000	32,000	41.33	73.33	pH, TSS, BOD	FC
61	24-10-24	Mahanandpur Drain, Raebareli	8.17	56.0	38.0	142.4	470,000	110,000	8.25	50.00	25.5	110.40	79,000	24,000	32.89	78.18	pH, TSS, BOD	FC
62	24-10-24	Industrial Area Drain, Raebareli	8.18	67.0	34.0	137.6	40,000	11,000	8.22	42.00	15.5	96.00	4,700	2,200	54.41	80.00	pH, TSS, BOD	FC
63	24-10-24	Lohanipur/Rewati Ram Ka Talab Drain, Raebareli	8.16	76.0	46.0	147.2	1,300,000	110,000	8.27	42.00	24.5	110.40	94,000	11,000	46.74	90.00	pH, TSS, BOD	FC
<b>Effluent Discharge Standards for STP (13 October 2017)</b>									6.5-9.0	<100	30	-	-	<1000	-	-	-	-

Note:- Bioremediation was not being done.

Compiled/Analysed By

S.A.

R.O.



Test Report Format No- UPPCB/RL/RBL/TR-2021  
**REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD**  
 Address: C-Block, Indira Nagar, Avnas Vihar Colony, Raebareilly-229001, U.P.  
 Phone: 0535-2973034

**Drains Discharging to River Sai at Pratnagarh (From April to October 2024)**

**TEST REPORT - APRIL 2024**

S. No	Date of Sampling	Sampling Point	Before Bio Remediation						After Bio Remediation						Percentage Reduction in BOD (%)	Percentage Reduction in FC (%)	After Bioremediation	
			pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)	pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)			Parameters Within the Standard	Parameters Beyond the Standard
1	04-04-24	Ramliha Maidan Drain	7.79	89.0	41.0	139.2	1,400,000	130,000	7.78	67.0	28.0	115.0	94,000	49,000	31.71	62.31	pH, TSS, BOD	FC
2	04-04-24	Bhuliyapur Drain	7.74	89.0	43.0	139.2	340,000	47,000	7.76	68.0	28.0	115.2	24,000	2,700	34.88	94.26	pH, TSS, BOD	FC
3	04-04-24	City Drain	7.85	93.0	44.0	142.4	7,000,000	1,100,000	7.83	71.0	27.5	104.0	79,000	27,000	37.50	97.55	pH, TSS, BOD	FC
4	04-04-24	Police Line Drain	7.75	91.0	46.0	140.8	130,000	39,000	7.39	68.0	27.0	112.0	20,000	7,900	41.30	79.74	pH, TSS, BOD	FC
5	09-05-24	Ramliha Maidan Drain	7.95	90.0	40.0	134.4	1,300,000	110,000	8.10	66.0	29.0	115.2	79,000	27,000	27.50	75.45	pH, TSS, BOD	FC
6	09-05-24	Bhuliyapur Drain	7.91	91.0	48.0	142.4	390,000	46,000	7.97	69.0	29.0	116.8	23,000	3,300	39.58	92.83	pH, TSS, BOD	FC
7	09-05-24	City Drain	8.07	90.0	52.0	144.0	7,900,000	920,000	8.14	68.0	28.0	115.2	70,000	33,000	46.15	96.41	pH, TSS, BOD	FC
8	09-05-24	Police Line Drain	7.89	92.0	41.0	136.0	140,000	34,000	7.94	70.0	26.0	110.4	17,000	7,000	36.59	79.41	pH, TSS, BOD	FC
9	06-06-24	Ramliha Maidan Drain	7.98	93.0	44.0	137.6	1,400,000	130,000	8.15	68.0	30.0	116.8	92,000	28,000	31.82	78.46	pH, TSS, BOD	FC
10	06-06-24	Bhuliyapur Drain	7.87	93.0	49.0	144	390,000	47,000	7.94	71.0	29.5	118.4	24,000	3,500	39.80	92.55	pH, TSS, BOD	FC
11	06-06-24	City Drain	8.09	92.0	53.0	145.6	7,900,000	940,000	8.10	70.0	29.0	118.4	79,000	34,000	45.28	96.38	pH, TSS, BOD	FC
12	06-06-24	Police Line Drain	7.85	94.0	42.0	137.6	170,000	35,000	7.93	74.0	26.5	113.6	20,000	7,900	36.90	77.43	pH, TSS, BOD	FC
13	12-07-24	Ramliha Maidan Drain	7.92	90.0	42.0	136	1,300,000	110,000	8.18	71.0	28.0	115.2	94,000	27,000	33.33	75.45	pH, TSS, BOD	FC
14	12-07-24	Bhuliyapur Drain	7.85	110.0	51.0	147.2	350,000	46,000	7.99	79.0	29.0	111.6	26,000	4,700	43.14	89.78	pH, TSS, BOD	FC
15	12-07-24	City Drain	8.05	98.0	50.0	145.6	7,000,000	490,000	8.09	78.0	29.5	118.4	94,000	40,000	41.00	91.84	pH, TSS, BOD	FC
16	12-07-24	Police Line Drain	7.89	90.0	46.0	140.8	140,000	34,000	7.91	69.0	29.0	116.8	23,000	9,400	36.96	72.35	pH, TSS, BOD	FC
17	21-08-24	Ramliha Maidan Drain	7.97	92.0	40.0	134.4	1,100,000	94,000	8.05	73.0	26.0	112.0	92,000	26,000	35.00	72.34	pH, TSS, BOD	FC
18	21-08-24	Bhuliyapur Drain	8.03	111.0	47.0	144	340,000	40,000	8.10	82.0	26.5	113.6	24,000	4,600	43.62	88.50	pH, TSS, BOD	FC
19	21-08-24	City Drain	8.11	99.0	46.0	140.8	5,400,000	470,000	8.15	79.0	27.5	115.2	93,000	26,000	40.22	94.47	pH, TSS, BOD	FC
20	21-08-24	Police Line Drain	7.93	91.0	42.0	137.6	130,000	33,000	7.98	70.0	25.0	115.2	22,000	7,900	40.48	76.06	pH, TSS, BOD	FC
21	20-09-24	Ramliha Maidan Drain	7.93	81.0	46.0	140.80	1,300,000	92,000	8.07	76.0	28.0	110.40	93,000	22,000	39.13	76.09	pH, TSS, BOD	FC

22	20-09-24	Bhuliyapur Drain	7.99	97.0	48.0	137.60	330,000	39,000	8.07	86.0	29.5	115.20	23,000	4,700	38.54	87.95	pH, TSS, BOD	FC
23	20-09-24	City Drain	8.03	92.0	47.0	144.00	4,900,000	40,000	8.17	83.0	29.0	112.00	92,000	22,000	38.30	45.00	pH, TSS, BOD	FC
24	20-09-24	Police Line Drain	7.91	95.0	40.0	134.40	110,000	32,000	8.01	66.0	28.0	108.80	23,000	7,000	30.00	78.13	pH, TSS, BOD	FC
25	07-10-24	Ramilla Maidan Drain	7.99	87.0	43.0	134.40	1,100,000	79,000	-	-	-	-	-	-	-	-	pH, TSS	FC, BOD
26	07-10-24	Bhuliyapur Drain	8.01	95.0	44.0	134.40	320,000	34,000	-	-	-	-	-	-	-	-	pH, TSS	FC, BOD
27	07-10-24	City Drain	8.01	93.0	45.0	137.60	4,600,000	39,000	-	-	-	-	-	-	-	-	pH, TSS	FC, BOD
28	07-10-24	Police Line Drain	7.96	91.0	36.0	128.00	92,000	28,000	-	-	-	-	-	-	-	-	pH, TSS	FC, BOD
29	18-10-24	Ramilla Maidan Drain	7.89	84.0	44.0	137.60	1,100,000	94,000	7.95	77.0	26.0	112.00	94,000	21,000	40.91	77.66	pH, TSS, BOD	FC
30	18-10-24	Bhuliyapur Drain	7.99	94.0	47.0	134.40	340,000	34,000	8.07	89.0	28.5	108.80	23,000	4,600	39.36	86.47	pH, TSS, BOD	FC
31	18-10-24	City Drain	8.00	85.0	46.0	137.60	4,700,000	39,000	8.05	79.0	28.0	112.00	94,000	21,000	39.13	46.15	pH, TSS, BOD	FC
32	18-10-24	Police Line Drain	7.90	99.0	38.0	131.20	92,000	27,000	7.95	69.0	27.0	105.60	24,000	7,000	28.95	74.07	pH, TSS, BOD	FC
33	22-10-24	Ramilla Maidan Drain	7.81	81.0	45.0	134.40	940,000	93,000	7.93	71.0	25.0	110.40	110,000	23,000	44.44	75.27	pH, TSS, BOD	FC
34	22-10-24	Bhuliyapur Drain	7.81	98.0	45.5	131.20	320,000	33,000	8.01	81.0	28.0	107.20	22,000	4,700	38.46	85.76	pH, TSS, BOD	FC
35	22-10-24	City Drain	8.06	80.0	47.0	134.40	4,900,000	34,000	8.12	71.0	27.5	108.80	93,000	22,000	41.49	35.29	pH, TSS, BOD	FC
36	22-10-24	Police Line Drain	7.95	91.0	37.5	128.00	94,000	26,000	7.99	72.0	26.0	108.80	23,000	7,900	30.67	69.62	pH, TSS, BOD	FC
37	29-10-24	Ramilla Maidan Drain	7.92	90.0	44.5	131.20	920,000	79,000	7.99	74.0	26.5	107.20	130,000	24,000	40.45	69.62	pH, TSS, BOD	FC
38	29-10-24	Bhuliyapur Drain	7.86	92.0	44.0	129.60	330,000	32,000	8.08	87.0	29.0	108.80	21,000	17,000	34.09	46.88	pH, TSS, BOD	FC
39	29-10-24	City Drain	8.09	89.0	46.0	128.00	4,700,000	33,000	8.18	75.0	26.0	105.60	110,000	21,000	43.48	36.36	pH, TSS, BOD	FC
40	29-10-24	Police Line Drain	8.02	95.0	36.0	126.40	92,000	24,000	8.08	76.0	26.5	107.20	22,000	7,000	26.39	70.83	pH, TSS, BOD	FC
Effluent Discharge Standards for STP (13 October 2017)										6.5-9.0	<100	30	-	<1000	-	-	-	-

Note - Bioremediation was not being done.

Compiled/Analysed By

S.A.

R.O.



कार्यालय परियोजना प्रबन्धक,  
निर्माण इकाई, उ०प्र० जल निगम(ग्रामीण), लखनऊ  
तृतीय जलकल परिसर, कठौताझील, विकल्प खण्ड, गोमती नगर, लखनऊ

Email Id- pm\_nir\_upjn@yahoo.in

पत्रांक 542 / डब्लू-24 / 22

दिनांक:- 08/11/2024

सेवा में,

मुख्य अभियन्ता (गंगा),  
उ०प्र० जल निगम (ग्रामीण),  
लखनऊ।

विषय:- मा० एन०जी०टी०, नई दिल्ली द्वारा ओ०ए० संख्या - 490/2019 में ई०ए० संख्या - 32/2023 टी०एस० सिंह बनाम स्टेट ऑफ उ०प्र० में पारित आदेश दिनांक 12.08.2024 के अनुपालन में सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन की अध्यक्षता में दिनांक 19.09.2024 को सम्पन्न समीक्षा बैठक का कार्यवृत्त।

महोदय,

कृपया सादर अवगत कराना है कि इस कार्यालय से सम्बन्धित मा० एन०जी०टी०, नई दिल्ली द्वारा ओ०ए० संख्या - 490/2019 में ई०ए० संख्या - 32/2023 टी०एस० सिंह बनाम स्टेट ऑफ उ०प्र० में पारित आदेश दिनांक 12.08.2024 के अनुपालन में सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन की अध्यक्षता में दिनांक 19.09.2024 को सम्पन्न समीक्षा बैठक से सम्बन्धित बिन्दुओं की कार्यवृत्त में दिये गये निर्देशों की अनुपालन आख्या बिन्दुवार निम्नवत् है:-

क्र० सं०	केन्द्रीय प्रदूषण नियंत्रण बोर्ड की आख्या दिनांक 30.04.2024 में की गयी संस्तुतियाँ	अनुपालन आख्या
1	In Raebareli, there are 07 drains (approx. 32 MLD) discharging wastewater into river Sai. All 07 drain are untapped and bioremediation is being carried out. The analytical results indicated that no significant reduction in water quality of drains was observed after bioremediation as water quality of drains are not meeting the General Standards for Discharge of Environmental Pollutants except Mahanandpur Drain and ITI drain.	उ०प्र० जल निगम (ग्रामीण) द्वारा 07 नग नालों में से 03 नग नालों यथा - महानन्दापुर नाला, इंडस्ट्रियल एरिया/बेहटा नाला एवं इंदिरानगर (कप्तान का पुरवा) नाला को टैप कर पूर्व में डाली गयी सीवर लाइन में डिस्पोज किया जायेगा, जिसका सीवेज शोधन उ०प्र० जल निगम (नगरीय) द्वारा संचालित 18 MLD STP में किया जायेगा तथा अवशेष 04 नग नालों यथा - कानुपुर रोड नाला, सूरजपुर या राजघाट नाला, पुलिस लाइन नाला व लोहानीपुर/रेवतीराम तालाब नाला को टैप कर सीवेज उत्प्रवाह के सीवेज शोधन हेतु 20 MLD क्षमता का STP नमामि गंगे योजना में प्रस्तावित किया गया है, जिसके डी.पी.आर. बनाये जाने का कार्य 27 दिसम्बर, 2024 तक पूर्ण कर लिया जायेगा। उक्त प्रस्तावित कार्यों के पूर्ण होने के पश्चात् कोई भी नाले का सीवेज उत्प्रवाह सई नदी में प्रवाहित नहीं होगा।
2	Development of Sewerage network (zones 2, 3 and 4) of 208 km and its connection to 18 MLD STP in Raebareli should be completed in a time bound manner. Further, AMRUT 2.0 scheme for the project of sewerage zone 1 comprising about 125 km sewerage network and STP of 14.8 MLD capacity in Raebareli should also get appropriately implemented in time bound manner. Further, all 07 drains should be intercepted and diverted to STP.	07 नग नालों के I&D के डी.पी.आर. बनाये जाने का कार्य उ०प्र० जल निगम (ग्रामीण) द्वारा किया जा रहा है, जोकि 27 दिसम्बर, 2024 तक पूर्ण किया जाना लक्षित है।

भवदीय

(संजय कुमार गुप्ता)  
परियोजना प्रबन्धक

पु०सं० एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. मुख्य अभियन्ता (ल०क्षे०), उ०प्र० जल निगम (ग्रामीण), लखनऊ।
2. अधीक्षण अभियन्ता, मण्डल कार्यालय, उ०प्र० जल निगम (ग्रामीण), लखनऊ।
3. अधीक्षण अभियन्ता, निर्माण मण्डल, उ०प्र० जल निगम (नगरीय), लखनऊ।

परियोजना प्रबन्धक

उत्तर प्रदेश शासन  
संख्या-N.G.T-4/4/81-7-2023-44(रिट)/2016  
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7  
लखनऊ : दिनांक : 08 सितम्बर, 2023

कार्यालय ज्ञाप

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ०प्र० शासन के कार्यालय ज्ञाप संख्या-13/2019/एन०जी०टी०-257/55-पर्या०-2-2019-44(रिट)/2016, दिनांक 14 जून, 2019 द्वारा उ०प्र० राज्य में पर्यावरण संरक्षण एवं प्रभावी प्रदूषण नियंत्रण सुनिश्चित कराये जाने तथा मा० राष्ट्रीय हरित अधिकरण के निर्देशों के अनुपालन में की जाने वाली कार्यवाही के अनुश्रवण हेतु एक त्रिस्तरीय अनुश्रवण तंत्र स्थापित किया गया है, जो कि वर्तमान में क्रियाशील है।

2. मा० सर्वोच्च न्यायालय द्वारा रिट पिटीशन (सिविल) संख्या-375/2022 पर्यावरण सुरक्षा समिति बनाम यूनियन ऑफ इण्डिया एवं अन्य के अंतर्गत उ०प्र० राज्य द्वारा दाखिल की गयी मिसलेनियस एप्लीकेशन संख्या-356/2023 में दिनांक 20 मार्च, 2023 को निम्नवत् आदेश पारित किये गये हैं :

".....12 .We accordingly permit the applicant to move the National Green Tribunal with an application in that regard. The National Green Tribunal shall duly monitor compliance with the directions including the time-lines which have been spelt out in the order of this Court. It would be open to the applicant to place on the record of the Tribunal all material to indicate the bona fide steps which were taken to comply with the order of this Court and, if there were any genuine hindrances in doing so, the nature of the hindrances. The Tribunal would be at liberty in the exercise of its discretion to consider any request for a further extension of time.

13. The National Green Tribunal is authorized in terms of the present order to suitably extend time should it be satisfied that all necessary steps have been pursued with a sufficient degree of alacrity. The Tribunal shall also take stock of the issues which have been set out above in relation to due monitoring of the performance of the STPs and steps for ensuring up-gradation and maintenance. The Tribunal shall also ensure that an accountable mechanism is set up in the State of Uttar Pradesh to take stock of the performance of the STPs, providing for adequate funds for up-gradation and maintenance as required and for attending to all other administrative issues and problems....."

3. मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या-593/2017 पर्यावरण सुरक्षा समिति एवं अन्य बनाम यूनियन ऑफ इण्डिया एवं अन्य के साथ ओ०ए० संख्या-670/2018 अतुल सिंह चौहान बनाम पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय एवं अन्य के अंतर्गत स्टेट ऑफ उत्तर प्रदेश द्वारा दाखिल एम०ए० संख्या-62/2023 में दिनांक 17.08.2023 को निम्न आदेश पारित किये गये हैं :

".....6. Now, the Hon'ble Supreme Court of India has directed this Tribunal to ensure that an accountable mechanism is set up in the State of Uttar Pradesh to monitor the compliances with regard to violation of Water (Prevention and Control of Pollution) Act, 1974. Since the State has constituted the Committee mentioned above, thus, the report and suggestions for better mechanisms is required for improvement of the existing Committee or to reconstitute by way of any addition of technical /administrative member. Further, the views of the Committee are also required to be sought.

7. Accordingly, the State of UP/Secretary, Environment/State PCB are directed to submit the report with regard to any reform required in the monitoring mechanism in the Committee or induction of any new technical/administrative member or change of members and till the decision is taken by this Tribunal, the Monitoring Committee as quoted above headed by Justice S.V.S. Rathore will continue to work in accordance with the order quoted above. The State may recommend the manner and method of mechanism to take the stock of performance of the STPs in the State of UP. In the meantime, the present Committee headed by Justice S.V.S. Rathore is directed to submit the compliance report in the light of order of the Hon'ble Supreme Court of India dated 20.03.2023 and to continue to function till further orders....."

4. मा0 सर्वोच्च न्यायालय के उक्त आदेश दिनांक 20.03.2023 तथा मा0 राष्ट्रीय हरित अधिकरण के उक्त आदेश दिनांक 17.08.2023 के अनुपालन में प्रदेश के अंतर्गत सीवेज ट्रीटमेंट प्लान्ट्स, कॉमन एफ्लूएन्ट ट्रीटमेंट प्लान्ट्स तथा ठोस अपशिष्ट प्रबन्धन सुविधाओं की स्थापना, उच्चीकरण तथा मानकों के अनुरूप संचालन हेतु उत्तरदायित्व का निर्धारण सुनिश्चित कराये जाने के उद्देश्य से उक्त अनुश्रवण की व्यवस्था के अंतर्गत संबंधित विभागों/एजेंसियों के स्तर पर 'उत्तरदायित्व निर्धारण' समितियों का निम्नवत् गठन करते हुए उनके द्वारा की जाने वाली कार्यवाही के बिन्दु निम्नवत् निर्धारित किये जाते हैं :

(अ) सीवेज ट्रीटमेंट प्लान्ट्स/कॉमन एफ्लूएन्ट ट्रीटमेंट प्लान्ट्स उत्तरदायित्व निर्धारण समिति:

i.	अपर मुख्य सचिव/प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ0प्र0 शासन।	-	सदस्य
ii.	अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास विभाग, उ0प्र0 शासन।	-	सदस्य
iii.	अपर मुख्य सचिव/प्रमुख सचिव, आवास एवं शहरी नियोजन/अवस्थापना एवं औद्योगिक विकास विभाग, उ0प्र0 शासन द्वारा नामित सचिव अथवा विशेष सचिव से अनिम्न अधिकारी।	-	सदस्य
iv.	प्रबन्ध निदेशक, उ0प्र0 जल निगम (ग्रामीण)।	-	संयोजक सदस्य
v.	प्रबन्ध निदेशक, उ0प्र0 जल निगम (नगरीय)।	-	सदस्य
vi.	सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।	-	सदस्य
vii.	अपर मुख्य सचिव/प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ0प्र0 शासन द्वारा नामित एस0टी0पी0/सी0ई0टी0पी0 से संबंधित तकनीकी विशेषज्ञ।	-	सदस्य

उक्त समिति के कार्यदायित्व निम्नवत् होंगे:

- समिति की अध्यक्षता नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग/नगर विकास विभाग, उ0प्र0 शासन के वरिष्ठतम अधिकारी (सदस्य) द्वारा की जायेगी।
- समिति द्वारा प्रदेश के अंतर्गत निर्माणाधीन एस0टी0पी0/सी0ई0टी0पी0 की परियोजनाओं तथा सीवेज एवं औद्योगिक उत्स्रवाह के शत-प्रतिशत शुद्धिकरण हेतु प्रस्तावित परियोजनाओं की संबंधित विभागों द्वारा मा0 राष्ट्रीय हरित अधिकरण में दाखिल की गई टाइमलाइन का परीक्षण कर निर्धारित टाइमलाइन के अनुसार इण्टरमीडिएट माइलस्टोन तय किये जायेंगे।

iii. समिति द्वारा उक्त इण्टरमीडिएट माइलस्टोन के आधार पर परियोजनाओं के क्रियान्वयन की प्रगति की प्रत्येक त्रैमास में समीक्षा की जायेगी तथा परियोजनाओं की टाइमलाइन के उल्लंघन की दशा में उत्तरदायित्व का निर्धारण कर अपनी संस्तुति संबंधित विभागों को तथा रिवर रिजुविनेशन समिति को उसके नोडल ऑफिसर यथा सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड के माध्यम से प्रेषित की जायेगी।
iv. समिति द्वारा प्रदेश में स्थापित समस्त एस०टी०पी०/सी०ई०टी०पी० के मानकों के अनुरूप संचालन हेतु प्रत्येक त्रैमास में समीक्षा की जायेगी तथा उल्लंघन की दशा में उत्तरदायित्व का निर्धारण कर अपनी संस्तुति संबंधित विभागों को तथा रिवर रिजुविनेशन समिति को उसके नोडल ऑफिसर यथा सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड के माध्यम से प्रेषित की जायेगी।
v. समिति का सचिवालय उ०प्र० जल निगम (ग्रामीण) होगा।

## (ब) ठोस अपशिष्ट प्रबन्धन सुविधा उत्तरदायित्व निर्धारण समिति:

i.	अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास विभाग, उ०प्र० शासन।	-	अध्यक्ष
ii.	अपर मुख्य सचिव/प्रमुख सचिव, आवास एवं शहरी नियोजन/अवस्थापना एवं औद्योगिक विकास विभाग, उ०प्र० शासन द्वारा नामित विशेष सचिव से अनिम्न अधिकारी।	-	सदस्य
iii.	प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा नामित संयुक्त प्रबन्ध निदेशक।	-	सदस्य
iv.	प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय) द्वारा नामित संयुक्त प्रबन्ध निदेशक।	-	सदस्य
v.	सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा नामित मुख्य पर्यावरण अधिकारी।	-	सदस्य
vi.	निदेशक, सी० एण्ड डी०एस०, उ०प्र० जल निगम (नगरीय) द्वारा नामित अधिकारी।	-	सदस्य
vii.	मिशन निदेशक, स्वच्छ भारत मिशन (ग्रामीण) द्वारा नामित अधिकारी।	-	सदस्य
viii.	मिशन निदेशक, स्वच्छ भारत मिशन (नगरीय) द्वारा नामित अधिकारी।	-	सदस्य
ix.	अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास विभाग, उ०प्र० शासन द्वारा नामित ठोस अपशिष्ट प्रबन्धन विशेषज्ञ।	-	सदस्य
x.	निदेशक, स्थानीय निकाय, उ०प्र० लखनऊ।	-	संयोजक सदस्य

## उक्त समिति के कार्यदायित्व निम्नवत् होंगे:

i. समिति द्वारा प्रदेश के अंतर्गत निर्माणाधीन ठोस अपशिष्ट प्रबन्धन सुविधाओं की परियोजनाओं तथा ठोस अपशिष्ट के शत-प्रतिशत प्रबन्धन हेतु प्रस्तावित परियोजनाओं की संबंधित विभागों द्वारा मा० राष्ट्रीय हरित अधिकरण में दाखिल की गई टाइमलाइन का परीक्षण कर निर्धारित टाइमलाइन के अनुसार इण्टरमीडिएट माइलस्टोन तय किये जायेंगे।
ii. समिति द्वारा उक्त इण्टरमीडिएट माइलस्टोन के आधार पर परियोजनाओं के क्रियान्वयन की प्रगति की प्रत्येक त्रैमास में समीक्षा की जायेगी तथा परियोजनाओं की टाइमलाइन के उल्लंघन की दशा में उत्तरदायित्व का निर्धारण कर अपनी संस्तुति संबंधित विभागों को तथा राज्य स्तरीय अपशिष्ट प्रबन्धन अनुश्रवण समिति को उसके समन्वयक यथा सचिव, नगर विकास

विभाग, उ०प्र० शासन के माध्यम से प्रेषित की जायेगी।

iii. समिति द्वारा प्रदेश में स्थापित समस्त अपशिष्ट प्रबन्धन सुविधाओं के मानकों के अनुरूप संचालन हेतु प्रत्येक त्रैमास में समीक्षा की जायेगी तथा उल्लंघन की दशा में उत्तरदायित्व का निर्धारण कर अपनी संस्तुति संबंधित विभागों को तथा राज्य स्तरीय अपशिष्ट प्रबन्धन अनुश्रवण समिति को उसके समन्वयक यथा सचिव, नगर विकास विभाग, उ०प्र० शासन के माध्यम से प्रेषित की जायेगी।

iv. समिति का सचिवालय स्थानीय निकाय निदेशालय, उ०प्र० लखनऊ होगा।

5. उक्त समितियों द्वारा उत्तरदायित्व के निर्धारण के संबंध में की गयी संस्तुतियों के अनुसार संबंधित विभाग उत्तरदायी कार्मिक/फर्म/कॉन्ट्रैक्टर/वेंडर इत्यादि के विरुद्ध त्वरित यथोचित दण्डात्मक कार्यवाही यथा अनुशासनात्मक कार्यवाही, पर्यावरणीय क्षतिपूर्ति की वसूली आदि सुनिश्चित करेंगे ताकि मा० सर्वोच्च न्यायालय एवं मा० राष्ट्रीय हरित अधिकरण के आदेशों का अक्षरशः अनुपालन सुनिश्चित हो सके। उत्तरदायित्व के निर्धारण के संबंध में संबंधित विभागों के द्वारा की गयी कार्यवाहियों का विवरण मा० राष्ट्रीय हरित अधिकरण में समय-समय पर दाखिल की जाने वाली अनुपालन सूचनाओं के माध्यम से संबंधित विभागों द्वारा मा० अधिकरण के समक्ष प्रस्तुत किया जाएगा।

Signed by दुर्गा शंकर  
मिश्र

Date: 07-09-2023 15:19:18

Reason: Approved

( दुर्गा शंकर मिश्र )  
मुख्य सचिव।

**संख्या एवं दिनांक तदैव।**

प्रतिलिपि—निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :

- 1- कृषि उत्पादन आयुक्त, उ०प्र० शासन।
- 2- अपर मुख्य सचिव/प्रमुख सचिव/सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति, नगर विकास, अवरथापना एवं औद्योगिक विकास, आवास एवं शहरी नियोजन, पंचायती राज विभाग, उ०प्र० शासन।
- 3- प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण/नगरीय), उ०प्र० लखनऊ।
- 4- निदेशक, स्थानीय निकाय निदेशालय, उ०प्र०, लखनऊ/
- 5- निदेशक, सी० एण्ड डी०एस०, उ०प्र० जल निगम (नगरीय), लखनऊ।
- 6- मिशन निदेशक, स्वच्छ भारत मिशन (ग्रामीण/नगरीय), उ०प्र०, लखनऊ।
- 7- समस्त मण्डलायुक्त/जिलाधिकारी, उ०प्र०।
- 8- समस्त सदस्य संयोजक/प्रभागीय वनाधिकारी, जिला पर्यावरण समिति, उ०प्र०।
- 9- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 10 गार्ड फाइल।

आज्ञा से,

( मनोज सिंह )  
अपर मुख्य सचिव।

## Annexure-6

उत्तर प्रदेश शासन

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

संख्या-एन0जी0टी0-587(1)/81-7-2024-23(रिट)/2018 टी0सी0-2

लखनऊ: दिनांक: 25 अक्टूबर, 2024

प्रमुख सचिव,

नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग,

उ0प्र0 शासन।

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-490/2019 के अन्तर्गत दाखिल ई0ए0 संख्या-32/2023 टी0एस0 सिंह बनाम स्टेट ऑफ उ0प्र0 में पारित आदेश दिनांक 12.08.2024 का अवलोकन करने का कष्ट करें, जिसके सुसंगत अंश निम्नवत् है:-

".....6 Let notice be issued to the newly added respondent no. 5 for filing the response affidavit at least one week before the next date of hearing explaining his conduct of non compliance of the order of the Hon'ble Supreme Court.

7. Respondent No. 5 is also directed to remain virtually present on the next dated on hearing.

8. List on 22.11.2024....."

2- मा0 अधिकरण द्वारा उपरोक्तानुसार पारित आदेश दिनांक 12.08.2024 के अनुपालन में अधोहस्ताक्षरी की अध्यक्षता में संबंधित विभागों के साथ दिनांक 19.09.2024 को सम्पन्न समीक्षा का बैठक कार्यवृत्त शासन के पत्र संख्या-एन0जी0टी0-530/81-7-2024, दिनांक 23.09.2024 द्वारा प्रेषित करते हुए इसमें उल्लिखित समस्त बिन्दुओं की अनुपालन आख्या शासन एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड को उपलब्ध कराये जाने के निर्देश दिये गये थे। इस प्रकरण पर पुनः दिनांक 22.10.2024 को एक समीक्षा बैठक आहूत की गयी, जिसमें प्रश्नगत ओ0ए0 के अन्तर्गत मा0 अधिकरण में दाखिल केन्द्रीय प्रदूषण नियंत्रण बोर्ड की रिपोर्ट (छायाप्रति संलग्न) के आधार पर जनपद प्रतापगढ़, रायबरेली एवं जौनपुर में स्थित नालों द्वारा निस्तारित उत्प्रवाह तथा सीवेज ट्रीटमेंट प्लान्ट्स की अद्यतन स्थिति की समीक्षा की गयी। केन्द्रीय प्रदूषण नियंत्रण बोर्ड की रिपोर्ट से विदित होता है कि प्रश्नगत प्रकरण में सीवेज शोधन के संबंध में मा0 सर्वोच्च न्यायालय द्वारा रिट पिटीशन संख्या-375/2012 पर्यावरण सुरक्षा समिति व अन्य बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 22.02.2017 का अनुपालन सुनिश्चित नहीं किया गया। इस संबंध में मा0 एन0जी0टी0 द्वारा मा0 सर्वोच्च न्यायालय के उक्त आदेशों की अनुपालन आख्या/शपथ-पत्र दाखिल किये जाने के निर्देश दिये गये

है। मा० एन०जी०टी० में वाद की सुनवाई की आगामी तिथि दिनांक 22.11.2024 नियत है।

3- अवगत कराना है कि शासन के कार्यालय जाप संख्या-एन०जी०टी०-414/81-7-2024-44(रिट)/2016, दिनांक 08.09.2023 द्वारा मा० सर्वोच्च न्यायालय के आदेश दिनांक 20.03.2023 तथा मा० राष्ट्रीय हरित अधिकरण के आदेश दिनांक 17.08.2023 के अनुपालन में प्रदेश के अन्तर्गत सीवेज ट्रीटमेंट प्लान्ट्स/कॉमन एफ्लूएन्ट ट्रीटमेंट प्लान्ट्स की स्थापना, उच्चीकरण तथा मानकों के अनुरूप संचालन हेतु उत्तरदायित्व का निर्धारण सुनिश्चित कराये जाने के उद्देश्य से संबंधित विभागों/एजेंसियों के स्तर पर 'उत्तरदायित्व निर्धारण' समिति (प्रमुख सचिव, नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग की अध्यक्षता में) का गठन किया गया है।

4- अतः अनुरोध है कि प्रश्नगत ओ०ए० में दाखिल केन्द्रीय प्रदूषण नियंत्रण बोर्ड की रिपोर्ट के आधार पर पायी गयी स्थिति के संबंध में मा० सर्वोच्च न्यायालय के आदेश दिनांक 22.02.2017 का अनुपालन सुनिश्चित नहीं किये जाने संबंधी बिन्दु पर उत्तरदायित्व निर्धारण समिति द्वारा समीक्षा कर आवश्यक कार्यवाही करने तथा कृत कार्यवाही की आख्या पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, 30प्र० शासन (Email-soenvups@rediff mail.com) एवं 30प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ (Email-ms@uppcb.in) को उपलब्ध कराने का कष्ट करें।

संलग्नक-यथोक्त।

Signed by

Ashish Tiwari

Date: 25-10-2024 14:18:32

( आशीष तिवारी )

सचिव।

संख्या एवं दिनांक तदैव

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- प्रमुख सचिव, नगर विकास विभाग, 30प्र० शासन।
- 2- सदस्य सचिव, 30प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

आज्ञा से,

( आशीष तिवारी )

सचिव।



Test Report Format No- UPPCB/RL/RBL/TR-2021  
**REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD**  
 Address: C-Block, Indira Nagar, Awas Vikash Colony, Raebareilly-229001, U.P.  
 Phone: 0535-2973034

**TEST REPORT (FROM APRIL-OCTOBER 2024)**  
**8.95 MLD STP, Pratappgarh**

S. No	Date of Sampling	Sampling Point	pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/ 100 ml)	FC (MPN/ 100 ml)
1	04-04-24	Inlet, STP	7.89	116.0	56.0	297.60	9,200,000	2,700,000
2	04-04-24	Outlet, STP	7.62	62.0	28.0	92.80	1,300	920
3	08-04-24	Inlet, STP	7.94	110.0	54.0	291.20	7,900,000	2,700,000
4	08-04-24	Outlet, STP	7.69	58.0	26.0	91.20	1,400	780
5	18-04-24	Inlet, STP	7.82	106.0	62.0	300.00	9,400,000	3,300,000
6	18-04-24	Outlet, STP	7.60	39.0	29.0	91.20	1,100	680
7	22-04-24	Outlet, STP	7.80	96.0	60.0	292.00	7,900,000	2,600,000
8	22-04-24	Outlet, STP	7.57	35.0	25.0	81.60	1,100	610
9	09-05-24	Inlet, STP	7.74	102.0	64.0	291.20	7,900,000	2,600,000
10	09-05-24	Outlet, STP	7.85	34.0	25.0	89.30	1,100	790
11	13-05-24	Inlet, STP	7.72	103	62	294.40	7,000,000	2,400,000
12	13-05-24	Outlet, STP	7.81	35.0	24.0	89.60	1,100	790
13	21-05-24	Inlet, STP	7.74	102.0	60.0	288.00	7,000,000	2,300,000
14	21-05-24	Outlet, STP	7.82	34.0	24.0	86.40	1,300	790
15	27-05-24	Inlet, STP	7.70	101.0	64.0	291.20	9,200,000	2,400,000
16	27-05-24	Outlet, STP	7.81	33.0	23.0	88.00	1,400	920
17	06-06-24	Inlet, STP	8.08	110.0	60.0	288.00	7,000,000	2,400,000

18	06-06-24	Outlet, STP	7.71	36.0	23.0	86.40	1,100	790
19	13-06-24	Inlet, STP	7.91	105	63.0	296.00	9200000	2800000
20	13-06-24	Outlet, STP	7.80	32.0	26.0	89.60	1,100	790
21	20-06-24	Inlet, STP	8.10	115.0	64.0	297.60	11,000,000	2,600,000
22	20-06-24	Outlet, STP	7.79	30.0	22.0	83.20	1,300	790
23	26-06-24	Inlet, STP	8.15	103.0	58.0	284.80	7,900,000	2,100,000
24	26-06-24	Outlet, STP	7.84	34.0	21.0	80.00	1,400	920
25	04-07-24	Inlet, STP	8.11	114.0	62.0	286.40	7,000,000	1,700,000
26	04-07-24	Outlet, STP	7.89	32.0	22.0	84.80	1,700	920
27	12-07-24	Inlet, STP	8.15	108	56.0	272.00	7,900,000	2,000,000
28	12-07-24	Outlet, STP	7.95	30.0	20.0	78.40	1,400	780
29	19-07-24	Inlet, STP	8.08	110.0	58.0	275.20	9,200,000	2,400,000
30	19-07-24	Outlet, STP	7.90	38.0	26.0	86.40	1,200	680
31	26-07-24	Inlet, STP	8.10	96.0	56.0	273.60	7,000,000	1,400,000
32	26-07-24	Outlet, STP	7.89	36.0	22.0	83.20	1,700	930
33	07-08-24	Inlet, STP	8.15	110.0	54.0	270.40	7,900,000	1,700,000
34	07-08-24	Outlet, STP	7.94	38.0	24.0	84.80	1,400	920
35	14-08-24	Inlet, STP	8.09	114	55.0	286.40	7,000,000	2,200,000

36	14-08-24	Outlet, STP	8.01	36.0	22.0	81.60	1,700	940
37	21-08-24	Inlet, STP	8.05	116.0	58.0	281.60	7,900,000	2,600,000
38	21-08-24	Outlet, STP	8.03	34.0	26.0	86.40	1,300	920
39	28-08-24	Inlet, STP	7.98	112.0	53.0	275.20	9,200,000	2,400,000
40	28-08-24	Outlet, STP	8.07	39.0	21.0	83.20	1,400	780
41	04-09-24	Inlet, STP	7.91	120.0	56.0	270.00	7,000,000	1,400,000
42	04-09-24	Outlet, STP	8.13	39.0	23.0	83.20	1,300	700
43	11-09-24	Inlet, STP	8.05	118	54.0	284.80	7,900,000	1,700,000
44	11-09-24	Outlet, STP	8.20	36.0	25.0	86.40	1,200	920
45	20-09-24	Inlet, STP	7.99	112.0	50.0	281.60	9,400,000	2,000,000
46	20-09-24	Outlet, STP	8.17	35.0	24.0	80.00	1,400	930
47	27-09-24	Inlet, STP	7.96	116.0	52.0	275.20	9,200,000	2,100,000
48	27-09-24	Outlet, STP	8.24	40.0	22.0	84.80	1,300	780
49	07-10-24	Inlet, STP	8.09	132.0	54.0	176.00	7,900,000	1,400,000
50	07-10-24	Outlet, STP	8.15	42.0	24.0	89.60	1,700	920
51	14-10-24	Inlet, STP	8.13	126	50.0	169.60	9,200,000	2,000,000
52	14-10-24	Outlet, STP	8.20	30.0	20.0	83.20	1,300	940
53	18-10-24	Inlet, STP	8.11	116.0	52.0	172.80	5,400,000	700,000
54	18-10-24	Outlet, STP	8.22	38.0	20.0	84.80	1,400	930
55	22-10-24	Inlet, STP	8.11	122.0	56.0	179.00	7,000,000	1,100,000
56	22-10-24	Outlet, STP	8.19	34.0	22.0	86.40	1,400	930
57	24-10-24	Inlet, STP	8.05	117.0	52.0	169.60	7,900,000	1,200,000
58	24-10-24	Outlet, STP	8.17	32.0	24.0	91.20	1,300	920
59	29-10-24	Inlet, STP	8.09	129.0	54.0	172.80	7,900,000	1,100,000
60	29-10-24	Outlet, STP	8.21	32.0	23.0	84.80	1,200	940
Effluent Discharge Standards for STP (13 October)			6.5-9.0	<100	30.0	-	-	<1000

Compiled By/Analysed By

S.A.

R.O.

Test Report Format No- UPPCB/RL/RBL/TR-2021  
**REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD**  
 Address: C-Block, Indira Nagar, Awasthi Vikash Colony, Raebareilly-229001, U.P.  
 Phone: 0535-2973034

**TEST REPORT - APRIL 2024 TO OCTOBER 2024**

S. No	Date of Sampling	18 MLD STP, Raebareilly									
		Sampling Point	pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/ 100 ml)	FC (MPN/ 100 ml)			
1	03-04-24	Inlet, STP	7.74	102.0	50.0	292.0	9,200,000	2,000,000			
2	03-04-24	Outlet, STP	7.93	8.0	9.5	48.64	1,400	220			
3	11-04-24	Inlet, STP	7.68	96.0	48.0	284.0	7,000,000	1,400,000			
4	11-04-24	Outlet, STP	7.97	7.0	8.4	44.8	1,400	230.0			
5	19-04-24	Inlet, STP	7.57	94.0	56.0	288.0	7,900,000	2,000,000			
6	19-04-24	Outlet, STP	7.89	9.0	9.0	46.4	1,400	210			
7	24-04-24	Inlet, STP	7.51	96.0	50.0	280.0	7,900,000	1,700,000			
8	24-04-24	Outlet, STP	7.98	8.0	8.8	45.76	1,700	220			
9	01-05-24	Inlet, STP	7.78	98.0	51.0	286.40	7,900,000	1,400,000			
10	01-05-24	Outlet, STP	7.89	9.5	8.6	47.68	1,700	220			
11	08-05-24	Inlet, STP	7.79	92.0	52.0	288.00	7,000,000	1,300,000			
12	08-05-24	Outlet, STP	7.92	8.0	9.0	45.76	1,300	220.0			
13	17-05-24	Inlet, STP	7.75	102.0	50.0	283.20	9,200,000	1,700,000			
14	17-05-24	Outlet, STP	7.95	7.0	8.4	45.44	1,300	200			
15	24-05-24	Inlet, STP	7.77	105.0	52.0	284.80	7,000,000	1,400,000			
16	24-05-24	Outlet, STP	7.91	9.0	8.6	45.60	1,400	210			
17	06-06-24	Inlet, STP	7.93	110.0	54.0	288.00	9,200,000	1,200,000			
18	06-06-24	Outlet, STP	7.80	9.2	8.0	47.20	1,400	200			
19	16-06-24	Inlet, STP	7.99	90.0	50.0	286.40	7,900,000	1,400,000			
20	16-06-24	Outlet, STP	7.92	7.0	8.2	46.08	1,700	210.0			
21	21-06-24	Inlet, STP	7.95	112.0	56.0	284.80	7,000,000	1,700,000			
22	21-06-24	Outlet, STP	7.79	9.5	8.6	45.76	1,400	200			
23	27-06-24	Inlet, STP	8.10	102.0	51.0	288.00	7,900,000	2,000,000			
24	27-06-24	Outlet, STP	7.81	9.0	8.4	45.92	1,100	170			
25	01-07-24	Inlet, STP	8.11	108.0	50.0	272.00	7,200,000	2,100,000			
26	01-07-24	Outlet, STP	7.95	9.0	9.0	46.40	1,300	210			
27	08-07-24	Inlet, STP	8.17	98.0	46.0	264.00	7,000,000	1,700,000			

28	08-07-24	Outlet, STP	8.01	7.8	8.2	43.20	1,400	220.0
29	15-07-24	Inlet, STP	8.20	120.0	49.0	267.20	9,200,000	2,200,000
30	15-07-24	Outlet, STP	7.96	9.3	9.0	48.00	1,100	170
31	22-07-24	Inlet, STP	8.13	108.0	52.0	275.20	5,400,000	1,700,000
32	22-07-24	Outlet, STP	7.90	8.5	9.1	48.00	1,200	210
33	05-08-24	Inlet, STP	8.19	120.0	48.0	243.20	7,000,000	2,000,000
34	05-08-24	Outlet, STP	7.90	9.5	8.5	43.52	1,300	230
35	14-08-24	Inlet, STP	8.11	122.0	50.0	249.60	7,900,000	2,300,000
36	14-08-24	Outlet, STP	7.98	9.0	9.0	45.12	1,400	220.0
37	21-08-24	Inlet, STP	8.09	115.0	54.0	252.80	9,200,000	2,100,000
38	21-08-24	Outlet, STP	8.01	8.5	8.0	49.16	1,100	210
39	28-08-24	Inlet, STP	8.05	125.0	49.0	246.40	7,000,000	2,000,000
40	28-08-24	Outlet, STP	8.07	7.9	7.5	42.88	1,400	240
41	05-09-24	Inlet, STP	8.09	128.0	54.0	172.80	7,900,000	2,100,000
42	05-09-24	Outlet, STP	8.17	8.9	8.0	41.92	1,100	230
43	12-09-24	Inlet, STP	8.04	120.0	58.0	188.00	9,200,000	2,400,000
44	12-09-24	Outlet, STP	8.20	8.5	7.5	39.36	1,300	210.0
45	18-09-24	Inlet, STP	8.10	123.0	62.0	198.40	7,900,000	2,300,000
46	18-09-24	Outlet, STP	8.24	8.0	8.5	42.88	940	220
47	24-09-24	Inlet, STP	7.99	130.0	60.0	192.00	9,400,000	2,600,000
48	24-09-24	Outlet, STP	8.21	8.3	8.0	41.60	920	200
49	01-10-24	Inlet, STP	8.11	122.0	61.0	195.20	920,000	2,200,000
50	01-10-24	Outlet, STP	8.19	9.0	8.0	42.24	1,200	210
51	10-10-24	Inlet, STP	8.09	130.0	64.0	198.40	11,000,000	2,300,000
52	10-10-24	Outlet, STP	8.21	7.5	8.5	40.00	930	220.0
53	19-10-24	Inlet, STP	8.07	125.0	66.0	195.20	13,000,000	2,300,000
54	19-10-24	Outlet, STP	8.23	8.0	8.2	40.64	940	220
55	24-10-24	Inlet, STP	8.12	129.0	65.0	196.80	11,000,000	2,100,000
56	24-10-24	Outlet, STP	8.24	8.5	8.3	41.26	1,100	210
<b>Effluent Discharge Standards for STP</b>			<b>6.5-9.0</b>	<b>&lt;100</b>	<b>30</b>			<b>&lt;1000</b>
<b>(13 October 2017)</b>								

Compiled By/Analysed By

S.A.

R.O.



Water Quality of River Sai in Uttar Pradesh  
Year 2024

S.N.	Month	Sampling Points										Sai river, Rajghat, Raibareilly																			
		Sai river, Bani, Unao					Sai River U/S Lucknow (Before Kila Drain)					Sai River D/S Lucknow (After Confluence of Kila Drain)					Sai river, Sirnaghat, Raibareilly														
		1					2					3					4					5									
		pH	DO (mg/l)	BOD (mg/l)	COD (mg/l)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)	pH	DO (mg/l)	BOD (mg/l)	COD (mg/l)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)	pH	DO (mg/l)	BOD (mg/l)	COD (mg/l)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)	pH	DO (mg/l)	BOD (mg/l)	COD (mg/l)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)	pH	DO (mg/l)	BOD (mg/l)	COD (mg/l)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)
1	January	7.96	6.9	3.4	15.2	5400	3500	7.7	6.9	3.4	15.6	7900	2300	7.82	5.6	3.8	18.4	21000	11000	8.07	9.0	2.9	27.8	3900	1400	8.14	8.7	3.2	29.4	4700	2000
2	February	8.02	6.7	3.5	16.0	6100	4000	7.8	8.2	3.6	14.4	5400	2400	7.76	7.8	4.0	17.2	9200	5400	8.1	8.9	2.9	27.2	4000	1300	8.15	8.6	3.0	29.1	4000	2000
3	March	7.96	6.5	3.6	17.2	5400	3500	8	8.02	3.5	15.6	6100	4000	7.88	7.5	4.0	19.2	7800	4500	8.13	8.7	3.1	27.5	3900	1400	8.17	8.5	3.2	28.2	4600	1700
4	April	7.89	6.4	3.5	16.8	6800	4500	7.8	7.3	3.7	16.8	7000	4900	7.72	6.6	4.4	22.8	9200	5400	8.1	8.2	3.2	28.2	4000	1400	8.14	7.9	3.3	28.8	4900	1700
5	May	7.82	6.3	3.4	16.0	7000	4600	7.6	6.3	3.5	17.6	7800	4500	7.37	5.6	4.2	21.2	9400	4900	8.15	7.7	3.6	28.3	4600	1700	8.28	7.3	3.8	28.8	5400	2600
6	June	7.78	5.9	3.6	17.6	7900	4900	7.9	5.4	3.8	16.4	7900	4900	7.57	5.2	4.4	21.6	11000	6800	8.12	7.2	3.7	28.5	4000	2000	8.16	6.9	3.9	29.1	4900	2400
7	July	7.74	5.8	3.8	18.4	6800	4000	7.4	5.3	3.7	17.6	5400	3500	7.25	5.0	4.3	21.2	9200	4600	8.13	7.4	4.7	28.2	3900	1700	8.18	7.2	3.5	28.8	4700	2300
8	August	7.85	5.6	3.6	17.2	6100	4000	7.9	6.02	3.2	13.6	5400	2400	7.62	5.8	3.7	16.8	6800	4500	8.15	7.7	3.3	27.8	3400	1400	8.12	7.5	3.5	28.5	4600	2200
9	September	7.76	5.9	3.5	16.4	6100	4000	7.2	5.5	2.6	12.2	6100	4000	7.03	5.1	2.9	12.6	9200	5400	8.11	7.9	3.1	26.9	3300	1300	8.07	7.6	3.3	27.2	4000	1700
10	October	7.82	6.1	3.4	15.2	5400	2400	-	-	-	-	-	-	-	-	-	-	-	-	8.15	8.1	3.2	27.2	3400	1200	8.01	7.9	3.4	27.8	4000	1400
11	November																														
12	December																														
Average		7.86	6.2	3.5	16.6	6300	3940	7.71	6.5	3.4	15.5	6556	3656	7.56	6.0	4.0	19.0	10311	5833	8.12	8.1	3.4	27.8	3840	1480	8.14	7.8	3.4	28.6	4530	2000

Class of water	A	B	C	D	E	Below E
1 Dissolved oxygen (mg/l), min	6	5	4	4	-	-
2 Biochemical oxygen demand (mg/l), max	2	3	3	3	-	-
3 Total Coliform (MPN/100ml), max	50	500	5000	-	-	-

A - Drinking water source without conventional treatment but after disinfection  
 B - Outdoor bathing (organised)  
 C - Drinking water source after conventional treatment and disinfection  
 D - Propagation of wild life and fisheries.  
 E - Irrigation, Industrial cooling, controlled waste disposal  
 Below - E - Not meeting A,B,C,D & E criteria  
 Source: [http://www.cpcb.nic.in/Water\\_Quality\\_Criteria.php](http://www.cpcb.nic.in/Water_Quality_Criteria.php)

*Pragya*  
 (S.A)  
 09/11/24

*Pragya*  
 (S.A)  
 09/11/24

Water Quality of River Sal in Uttar Pradesh

Year 2024

S.N	Month	Sal river, Phek spot, Raibareilly						Sal river, Galghat Raibareilly, Pratappur						Sal river, Belamal Char, Pratappur						Sal river, at Dis Stream Pratappur, near Kalyan Bridge						Sal river, Jalajpur, Janspur					
		pH	DO (mg/l)	BOD (mg/l)	COD (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	pH	DO (mg/l)	BOD (mg/l)	COD (mg/l)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)	pH	DO (mg/l)	BOD (mg/l)	COD (mg/l)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)	pH	DO (mg/l)	BOD (mg/l)	COD (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)						
1	January	8.15	9.3	3.0	23.6	3900	2600	8.25	9.2	4.1	22.1	3600	1300	8.21	8.9	4.2	22.7	3900	1400	8.19	8.7	4.4	22.0	4000	1700	8.23	8.4	2.9	9.8	4900	2300
2	February	8.19	9.2	2.7	23	3500	2400	8.21	9.3	3.9	20.8	3300	1100	8.2	9.0	4.1	21.1	3400	1300	8.17	8.9	4.2	21.4	3900	1400	8.26	8.5	2.8	9.6	4600	2300
3	March	8.18	8.6	3.2	27.8	4600	2300	8.2	8.9	3.9	21.3	3900	1200	8.21	8.6	4.2	21.4	4000	1400	8.19	8.4	4.3	21.8	4600	1700	8.22	8.2	3.0	10.2	4300	2100
4	April	8.22	8.0	3.3	28.5	4900	2400	8.21	8.4	3.2	27.8	4000	1700	8.2	8.0	3.4	28.5	4700	2000	8.22	7.9	3.5	28.0	4900	2100	7.94	7.8	3.1	10.8	4000	2100
5	May	8.20	7.5	3.7	28.6	5400	2300	8.11	7.4	3.8	29.1	4600	1400	8.2	7.2	4.2	29.8	4900	2100	8.24	7.1	4.3	30.2	5400	2200	7.92	7.5	3.2	11.2	4600	3100
6	June	8.20	7.0	3.9	29.8	3900	2400	8.13	7.2	4.0	29.4	4700	1400	8.17	7.0	4.4	30.1	4900	2200	8.19	6.8	4.6	30.4	5400	2300	7.88	7.3	3.3	11.6	4100	2600
7	July	8.21	7.3	3.7	28.5	4900	2200	8.13	7.4	3.9	29.1	4600	2000	8.12	7.2	4.2	29.4	4900	2100	8.17	7.0	4.4	29.8	7000	2400	7.98	7.6	3.0	10.8	4600	3100
8	August	8.19	7.6	3.4	28.2	4700	2100	8.1	7.0	3.5	28.7	4000	1700	8.15	6.9	3.9	29.1	4700	2000	8.19	6.8	4.0	29.8	5400	2200	7.94	7.3	3.2	11.2	4900	2300
9	September	8.15	7.5	3.2	27.8	4600	2000	8.05	7.3	3.6	28.2	3900	1400	8.19	7.1	4.0	29.8	4600	1700	8.15	7.0	4.2	30.1	4900	2300	8.02	7.0	3.3	11.4	4600	2100
10	October	8.09	7.8	3.3	28.8	4700	1700	8.07	7.6	3.5	27.8	3400	1200	8.09	7.4	3.8	29.1	4000	1400	8.11	7.3	4.0	28.8	4700	2100	8.18	7.2	3.2	11.2	4300	2100
11	November																														
12	December																														
Average		8.18	8.0	3.3	27.5	4510	2240	8.15	8.0	3.7	26.4	4000	1440	8.17	7.7	4.0	27.1	4400	1760	8.18	7.6	4.2	27.2	5020	2040	8.06	7.7	3.1	10.8	4490	2410

Class of water	Class of water		A	B	C	D	E	Below E
	1	2						
1	1	1	6	5	4	4	-	-
2	2	2	3	3	3	-	-	-
3	3	3	50	500	5000	-	-	-

A = Drinking water from A = Drinking water source after conventional treatment but after disinfection  
 B = Outdoor bathing (or B = Outdoor bathing (optional))  
 C = Drinking water from C = Drinking water source after conventional treatment and disinfection  
 D = Propagation of wild B = Propagation of wild life and fisheries.  
 E = Irrigation, landscape E = Irrigation, landscape ceiling, concrete water disposal  
 Below - E = Not meeting Below - E = Not meeting A,B,C,D & E criteria  
 Source: <http://www.gpd.gov.in> Source: <http://www.gpd.gov.in> Water\_Quality\_Chitra.rdp

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